

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |   |   |
|-----------------------------|---|---|
| 1.                          | Name of corporate debtor  | SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED  |
| 2.                          | Date of incorporation of corporate debtor   | 01.01.2018  |
| 3.                          | Authority under which corporate debtor is incorporated  | RoC - Gwalior   |
| 4.                          | Corporate Identity No. of corporate debtor  | U10209MP2018PTC044788   |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | EW-100, Scheme No.94 Behind Medi Nova Centre, Bangali Square. Indore MP 452016  |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | 05.08.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)   |
| 7.                          | Estimated date of closure of insolvency resolution process  | 01.02.2023  |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Nishant Agrawal<br>IBBI/IPA-001/IP-P02100/2020-2021/13283   |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | 405, Amar Residency, Survey No. 1264/1/2, Near Mayur Hospital, Eastern Ring Road, Indore - 452016<br>Email Id: nishantagrwalca@gmail.com                      |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | AS-2, P-Plaza, 345, Alok Nagar, Opp. Maruti Nexa Service, Near Green Vally Apartments, Kanadiya Road, Indore - 452016.<br>Email Id: nishantagrwalca@gmail.com |
| 11.                         | Last date for submission of claims  | 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)  |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es) - Not applicable as per information available with interim resolution Professional.  |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable  |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | Weblink:<br><a href="https://www.ibbi.gov.in/en/home/downloads">https://www.ibbi.gov.in/en/home/downloads</a><br>Physical Address: Not Applicable             |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED on 05.08.2022.



The creditors of **M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **22.08.2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.08.2022  
Place: Indore

-Sd-

Mr. Nishant Agrawal  
Interim Resolution Professional  
IBBI/IPA-001/IP-P02100/2020-2021/13283







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**TECHNOFAB ENGINEERING**  
Regd. Office: 913, Hemkunt Chambers, 89 Nehru Place, New Delhi - 110 019, CIN : L74210DL1971PLC005712  
Tel : +91-11-2641-1931 / 2641-5961  
E-mail : cs@technofabengineering.com  
Website : www.technofabengineering.com

**NOTICE**  
This is to inform that a Board meeting is scheduled to be held on **13 August 2022** at the corporate office of the Company to consider and approve the financial results for the quarter ended 30 June 2022. Please take note that the trading window will remain closed for the concerned persons upto **15 August 2022**.

For Technofab Engineering Limited  
Date: 08/08/2022  
Place: New Delhi  
Arun Singh  
Company Secretary

**The Kerala Minerals and Metals Ltd.**  
KMMML  
(A Govt. of Kerala Undertaking)  
(An ISO 9001:2015, ISO 14001:2015 & SA 8000 Certified Company)  
SANKARAMANGALAM, CHAVARA-691583, KOLLAM, KERALA, INDIA.  
Phone : +91-476-2651215 to 2651217, Fax : +91-0476-2680101, 2686721  
E-mail : contact@kmmml.com, URL www.kmmml.com

**Competitive Tenders are invited for following. For more details please visit the E-Tendering Portal, https://etenders.kerala.gov.in or www.kmmml.com**

| No. | Tender ID           | Items  |
|-----|---------------------|--|
| 1   | 2022_KMMML_502239_1 | For fabrication and supply of Filter head for Bag Filter   |
| 2   | 2022_KMMML_502241_1 | For the supply of Plate Inconel  |
| 3   | 2022_KMMML_501851_1 | For the supply of PTFE Pipe and Fittings   |
| 4   | 2022_KMMML_501586_1 | For the supply of XLPE insulated steel armoured Aluminum conductor cable   |
| 5   | 2022_KMMML_501547_1 | For the supply of Hydrochlorine O-401  |
| 6   | 2022_KMMML_501573_1 | For the supply of 1152MT of Aluminium Tri Hydrate  |
| 7   | 2022_KMMML_502004_1 | For supply of 87 user license of Microsoft 365 Business Standard (CSP) for annual renewal in The Kerala Minerals and Metals Ltd. |

Our Products: Titanium Dioxide, Titanium Tetra Chloride, Nano Titanium, Titanium Sponge, Rutile, Zircon & Siliments

**XPIL**  
Transforming Power Markets  
**Power Exchange India Limited**  
Sumner Plaza, Unit No.901, 9th floor, Marol Maroshi Road, Andheri (East), Mumbai - 400 059, India  
Tel: +91 22 4009667/87; Fax: +91 22 4009663/30  
Email: info@xpil.co.in, CIN:U74900MH2008PLC179152

**Trading Month July 2022**

| Market     | Segment      | Minimum Price (₹/KWH) | Maximum Price (₹/KWH) | Average Price (₹/KWH) | Total MUs |
|------------|--------------|-----------------------|-----------------------|-----------------------|-----------|
| IDAS       | CONVENTIONAL | 2.00                  | 12.00                 | 2.06                  | 31.78     |
|            | GREEN        | 4.19                  | 0.01                  | 4.90                  | 0.16      |
| RTM        | DAC          | 11.90                 | 0.40                  | 12.00                 | 10.73     |
|            | INTRADAY     | 1.76                  | 3.31                  | 12.00                 | 527.14    |
| GTAM SOLAR | DAC          | 1.94                  | 0.29                  | 4.37                  | 11.91     |
|            | NON SOLAR    | 3.27                  | 0.07                  | 12.00                 | 39.70     |

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Debtors) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|   |   |
|---|---|
| 1. Name of corporate debtor   | SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED  |
| 2. Date of incorporation of corporate debtor  | 01.01.2016  |
| 3. Authority under which corporate debtor is incorporated / registered  | RoC - Gwalior   |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U10209MP2018PTC044788   |
| 5. Address of the registered office and principal office (if any) of corporate debtor   | EN-100, Scheme No.94 Behind Med Nova Centre, Bengali Square, Indore MP 452016   |
| 6. Insolvency commencement date in respect of corporate debtor  | 06.08.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)   |
| 7. Estimated date of closure of insolvency resolution process   | 01.02.2023  |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Mr. Nishant Agrawal<br>IBBI/IPA-001/IP-P02100/2020-2021/13283   |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board  | 405, Amar Residency, Survey No. 1284/1/2, Near Mayor's Hospital, Eastern Ring Road, Indore - 452016<br>Email: id.nishantagrwal@gmail.com            |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional   | A5-2, P.H.345, Alok Nagar, Opp. Maru Nava Service, Near Green Valley Apartments, Kanadya Road, Indore - 452016<br>Email: id.nishantagrwal@gmail.com |
| 11. Last date for submission of claims  | 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)  |
| 12. Classes of creditors, if any, under clause (b) of sub-section (9A) of section 21, ascertained by the interim resolution professional  | Name the class(es) - Not applicable as per information available with interim resolution professional.  |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable  |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:  | Website: https://www.ibbi.gov.in/home/downloads<br>Physical Address: Not Applicable   |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the **M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED** on 06.08.2022. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.08.2022  
Place: Indore  
Mr. Nishant Agrawal  
Interim Resolution Professional  
IBBI/IPA-001/IP-P02100/2020-2021/13283

**MANORAMA INDUSTRIES LIMITED**  
CIN: L15142MH2005PLC243687  
Registered office: Office No. 403, 4th Floor, Midas, Sahar Plaza, Andheri Kurla Road, Andheri East Mumbai City India 400059  
Website : www.manoramagroup.co.in, Email : cs@manoramagroup.co.in, Telephone No. : 022-22622299.

**STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022**

₹ in Lakh

| S. No. | Particulars   | STANDALONE |            |            |            |
|--------|---|------------|------------|------------|------------|
|        |   | 30.06.2022 | 31.03.2022 | 30.06.2021 | 31.03.2022 |
|        |   | Unaudited  | Audited    | Unaudited  | Audited    |
| 1      | Total Income from Operations  | 7,362.78   | 7,916.75   | 6,268.14   | 28,736.03  |
| 2      | Net Profit/(Loss) for the period/year (before Tax, Exceptional and/or Extraordinary items)  | 957.24     | 949.64     | 755.10     | 3,351.40   |
| 3      | Net Profit/(Loss) for the period/year before tax (after Exceptional and/or Extraordinary items)   | 957.24     | 949.64     | 755.10     | 3,351.40   |
| 4      | Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 676.87     | 682.44     | 534.39     | 2,414.50   |
| 5      | Total comprehensive income for the period/year (comprising Profit/(Loss) for the period (after tax) and other comprehensive income (after tax)) | 676.72     | 675.30     | 536.57     | 2,413.90   |
| 6      | Equity Share Capital (Face value of ₹ 10 each)  | 1,191.98   | 1,191.98   | 1,112.79   | 1,191.98   |
| 7      | Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year   |            |            |            | 25,633.64  |
| 8      | Earnings Per Share (Face value of ₹ 10 each share)  |            |            |            |            |
|        | Basic   | 5.68       | 5.87       | 4.80       | 20.76      |
|        | Diluted   | 5.68       | 5.87       | 4.80       | 20.76      |

**Notes:**  
1. The above is an extract of the detailed format of Unaudited Financial Results for the Quarter ended June 30, 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the said Results are available on the Stock Exchange websites at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website at <https://manoramagroup.co.in/investors-company-announcements>.  
2. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on August 09, 2022. The Statutory Auditors have carried out a Limited Review of the aforesaid results and have issued an Limited Review Report.

For and on behalf of the Board of Directors  
**Manorama Industries Limited**  
Place: Raipur  
Date: 09.08.2022  
Mrs. Vinita Saraf  
Chairperson and Managing Director

**SELAN SELAN EXPLORATION TECHNOLOGY LTD.**  
CIN: L74899DL1985PLC021445  
Regd. Office: J-47/1, Shyam Vihar, Dindarpur, Najafgarh, New Delhi-110 043  
E-mail: investors@selanoil.com; Tele Fax No.: 0124- 4200326  
Website: www.selanoil.com

**Extract of Unaudited Financial Results for the quarter ended June 30, 2022**  
(Rs. in Lakhs)

| PARTICULARS   | Quarter Ended | Quarter Ended | Year Ended    | Year Ended   |
|---|---------------|---------------|---------------|--------------|
|   | June 30, 2022 | Mar 31, 2022  | June 30, 2021 | Mar 31, 2022 |
|   | (Unaudited)   | (Audited)     | (Unaudited)   | (Audited)    |
| 1. Total Income from Operations (net)   | 3,012         | 2,332         | 1,626         | 7,731        |
| 2. Net Profit / (Loss) from ordinary activities after tax                                   | 908           | 302           | 167           | 993          |
| 3. Net Profit / (Loss) for the period after tax (after Extraordinary items)                 | 908           | 302           | 167           | 993          |
| 4. Total Comprehensive Income (after tax)   | 910           | 303           | 168           | 992          |
| 5. Equity Share Capital (face value Rs. 10/-)   | 1,520         | 1,520         | 1,520         | 1,520        |
| 6. Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year) | -             | -             | -             | 31,353       |
| 7. Earnings Per Share (before & after extraordinary items) of Rs. 10/- each                 |               |               |               |              |
| Basic:  | 5.97          | 1.99          | 1.09          | 6.53         |
| Diluted:  | 5.97          | 1.99          | 1.09          | 6.53         |

**Notes:**  
The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the stock exchange website : [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's website : [www.selanoil.com](http://www.selanoil.com).

for SELAN EXPLORATION TECHNOLOGY LTD.  
Place : New Delhi  
Date : 08 August, 2022  
Suniti Kumar Bhat  
Managing Director  
DIN : 08237399  
[www.selanoil.com](http://www.selanoil.com)

Registered Office:  
No. 258/A, Bommasandra Industrial Area, Anekal Taluk, Bengaluru- 560 099, Karnataka, India.  
Telephone: 080-7122 2222 / 2129 / 2802  
Email : investorrelations@narayanahealth.org

**Narayana Hrudayalaya Limited**  
www.narayanahealth.org  
CIN:L85110KA2000PLC027497

**1. EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
(₹ in Million, except per share data)

| Particulars   | Quarter ended | Year ended    | Quarter ended |
|---|---------------|---------------|---------------|
|   | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|   | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations  | 10,414.28     | 37,358.76     | 8,664.79      |
| Net profit before tax, exceptional items and share of loss of equity accounted investees            | 1,374.54      | 4,383.04      | 785.54        |
| Net profit / (loss) after exceptional items, share of loss of equity accounted investees before tax | 1,372.73      | 4,297.78      | 771.12        |
| Net profit / (loss) after tax, share of loss of equity accounted investees                          | 1,106.15      | 3,421.20      | 762.39        |
| Total comprehensive income for the period/year  | 1,363.26      | 3,682.72      | 794.57        |
| Paid-up Equity share capital (Face value of ₹ 10 each)  | 2,043.61      | 2,043.61      | 2,043.61      |
| <b>Earnings per share (of ₹ 10 each) :</b>  |               |               |               |
| (a) Basic:  | 5.45          | 16.85         | 3.75          |
| (b) Diluted   | 5.44          | 16.84         | 3.75          |

**2. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
(₹ in Million)

| Particulars  | Quarter ended | Year ended    | Quarter ended |
|--|---------------|---------------|---------------|
|  | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|  | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations                             | 7,000.73      | 25,183.66     | 5,419.35      |
| Net profit/(loss) before tax and exceptional items       | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) after exceptional items but before tax | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) for the period/year                    | 425.53        | 1,335.98      | (36.63)       |
| Total comprehensive income for the period/year           | 417.41        | 1,351.71      | (58.89)       |

The above is an extract of the detailed format of Unaudited Financial Results for the quarter ended 30 June 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of Stock Exchange(s) at [www.bseindia.com](http://www.bseindia.com), [www.nseindia.com](http://www.nseindia.com) and on the website of the Company viz., [www.narayanahealth.org](http://www.narayanahealth.org)

BSE Website: [www.bseindia.com](http://www.bseindia.com)  
NSE Website : [www.nseindia.com](http://www.nseindia.com)  
Company's website : [www.narayanahealth.org](http://www.narayanahealth.org)

Place: Bengaluru  
Date: 08-08-2022  
Dr. Emmanuel Rupert  
Managing Director & Group CEO.

**VIJAYA DIAGNOSTIC CENTRE LIMITED**  
(Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
CIN: L85195TG2002PLC039075  
Regd. Office: 3-6-16 & 17, Street No. 19, Himayatnagar, Hyderabad-500029, Telangana, India.  
Corporate Office: No.6-3-883/F, FPA Building, Near Rajiv Gandhi Statute Lane Adjacent to Topaz Building, Hyderabad-500082, Telangana, India. Phone: 040-23420422,  
Website: [www.vijayadiagnostic.com](http://www.vijayadiagnostic.com), Email: [ir@vijayadiagnostic.in](mailto:ir@vijayadiagnostic.in)

**Extract of Unaudited Consolidated Financial Results for the quarter ended 30 June 2022**  
(Rs. in Lakhs except as stated)

| S. No. | Particulars  | 3 months ended | Year ended    | Corresponding  |
|--------|--|----------------|---------------|----------------|
|        |  | 30 June 2022   | 31 March 2022 | 3 months ended |
|        |  | (Unaudited)    | (Audited)     | 30 June 2021   |
|        |  | (Unaudited)    | (Audited)     | (Audited)      |
| 1      | Total Income from Operations (net)   | 10,436.21      | 46,236.99     | 12,268.65      |
| 2      | Net Profit for the period before Tax and Exceptional items #                                     | 2,372.15       | 14,738.43     | 4,421.60       |
| 3      | Net Profit for the period before Tax and after Exceptional items #                               | 2,372.15       | 14,738.43     | 4,421.60       |
| 4      | Net Profit for the period after Tax and after Exceptional items #                                | 1,755.70       | 11,066.76     | 3,332.61       |
| 5      | Total comprehensive income for the period #  | 1,760.47       | 11,087.42     | 3,330.48       |
| 6      | Paid-up equity share capital (Face value of Re. 1 each)  | 1,020.31       | 1,019.66      | 1,019.66       |
| 7      | Other equity (excluding revaluation reserve) as per audited balance sheet of previous year       | 45,802.27      | 35,447.45     | 26,979.59      |
| 8      | Earnings per equity share (Face value of Rs. 1 each) (non annualized for quarter and year ended) |                |               |                |
|        | - Basic (in Rs.)   | 1.71           | 10.76         | 3.23           |
|        | - Diluted (in Rs.)   | 1.70           | 10.69         | 3.23           |

# Before Non-controlling interest

**Notes:**  
1. Key numbers of the standalone financial results are as under:

| S. No. | Particulars                            | 3 months ended | Year ended    | Corresponding  |
|--------|--|----------------|---------------|----------------|
|        |  | 30 June 2022   | 31 March 2022 | 3 months ended |
|        |  | (Unaudited)    | (Audited)     | 30 June 2021   |
|        |  | (Unaudited)    | (Audited)     | (Audited)      |
| 1      | Total Income from Operations (net)     | 10,200.77      | 45,087.93     | 11,933.10      |
| 2      | Profit for the period before tax (PBT) | 2,334.43       | 14,438.08     | 4,289.97       |
| 3      | Profit for the period after tax (PAT)  | 1,720.71       | 10,810.47     | 3,227.69       |
| 4      | Total Comprehensive Income             | 1,725.48       | 10,829.57     | 3,225.78       |

2. The above financial results for the Quarter ended 30 June 2022 were reviewed by the audit committee and approved by the Board of Directors in their respective meetings held on 09 August 2022  
3. The above is an extract of the detailed format of quarter and year end financial results filed with the stock exchange under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of quarter and year end financial results are available on the stock exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and the Company's website ([www.vijayadiagnostic.com](http://www.vijayadiagnostic.com)).

for and on behalf of the Board of Directors of  
**Vijaya Diagnostic Centre Limited**  
(Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
Sd/-  
Dr. S. Surendranath Reddy  
Executive Chairman  
DIN Number: 00108599

Place: Hyderabad  
Date: 09 August 2022

**INDUSTRIAL & PRUDENTIAL INVESTMENT CO. LTD.**  
CIN: L65990WB1913PLC218486,  
Registered Office: Paharpur House,  
8/1/B Diamond Harbour Road, Kolkata 700027  
Tel. No. 033-40133000;  
Email: [contact@industrialprudential.com](mailto:contact@industrialprudential.com), Website: [www.industrialprudential.com](http://www.industrialprudential.com)

**RESULT OF E-VOTING AT THE 106TH ANNUAL GENERAL MEETING (AGM)**  
Notice is hereby given that pursuant to the provisions of section 108 and 109 of the Companies Act, 2013 and Rule 20, 21(2) of the Companies (Management and Administration) Rules 2014, Listing Regulations MCA/SEBI circulars and other applicable provisions if any, the Company had conducted e-voting for the AGM held on Friday, 5th August 2022, at 3PM, through Video Conferencing through WebEx and InstaMeet platform for passing the following resolutions.

Based on the Scrutinizer's Report dated 6th August, 2022, the result of e-voting/poll is as under:

| Sr. No. | Particulars of resolution  | Total no. of votes cast |            | No. of shares and % of total votes cast in favour |            | No. of shares and % of total votes cast in against |            |
|---------|--|-------------------------|------------|---|------------|--|------------|
|         |  | No. of Shares           | % of votes | No. of Shares                                     | % of votes | No. of Shares                                      | % of votes |
| 1       | Approval of Audited Standalone and Consolidated Financial Statements along with report of Auditors and Directors thereon for the financial year ended March 31, 2022 | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 2       | Declaration of dividend  | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 3       | Appointment of a Director in place of Ms. Devina Swarup (DIN 06831620), who retires by rotation and being eligible offers herself for re-appointment                 | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 4       | Appointment of M/s S Jaykisan, Chartered Accountants (FRN: 309005E) as the Statutory Auditor of the Company for a period of five years.                              | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 5       | Reappointment of Mr. Gaurav Swarup as the Managing Director for another 5 years  | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 6       | Reappointment of Mr. Probr Roy (DIN: 00033045) as an Independent Director of the Company for the second consecutive term of 5 years                                  | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |
| 7       | Reappointment of Mr. Debanjan Mandal (DIN: 00469622) as an Independent Director of the Company for the second consecutive term of 5 years                            | 11,45,409               | 100        | 11,45,409   | 100        | 0  | 0          |

The above resolutions have been passed with requisite majority.  
For Industrial and Prudential Investment Co. Ltd.  
Sd/-  
Ayan Datta  
Company Secretary  
Date: 08/08/2022  
Place: Kolkata

**GULSHAN POLYOLS LIMITED**  
CIN: L24231UP2000PLC034918  
Regd. Off.: 9th K.M., Jansath Road, Muzaffarnagar - 251001, Uttar Pradesh  
Corp. Off.: G-81, Preet Vihar, Delhi - 110092, Ph: 011-49999200, Fax: 011-49999202  
website: [www.gulshanindia.com](http://www.gulshanindia.com), Email: [cs@gulshanindia.com](mailto:cs@gulshanindia.com)

**Extract of Statement of Unaudited Financial Results for the Quarter ended June 30, 2022**  
(Rs. in Lakhs)

| Sl. No. | Particulars  | Quarter ended |            | Year ended  |             |
|---------|--|---------------|------------|-------------|-------------|
|         |  | 30.06.2022    | 31.03.2022 | 30.06.2021  | 31.03.2022  |
|         |  | (Unaudited)   | (Audited)  | (Unaudited) | (Audited)   |
| 1       | Total income from Operations   | 27,065.13     | 29,332.88  | 23,897.01   | 1,10,277.39 |
| 2       | Net Profit/ (Loss) for the period (Before Tax, Exceptional and / or Extraordinary Items)   | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 3       | Net Profit/ (Loss) for the period Before Tax (After Exceptional and / or Extraordinary Items)  | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 4       | Net Profit/ (Loss) for the period After Tax (After Exceptional and / or Extraordinary Items)   | 1,018.63      | 1,166.82   | 2,616.22    | 8,524.89    |
| 5       | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (After Tax) and other Comprehensive Income (After Tax)] | 1,019.94      | 1,185.27   | 2,616.22    | 8,530.73    |
| 6       | Paid-up equity share capital (Face Value of Re 1/- each)   | 519.75        | 519.75     | 495.59      | 519.75      |
| 7       | Reserves Excluding Revaluation Reserve   |               |            |             | 53,019.23   |
| 8       | Earnings Per Share for Continuing and Discontinued Operations (Before & After Extraordinary Items) (Face Value of Re 1/-each)                |               |            |             |             |
|         | Basic  | 1.96          | 2.24       | 5.28        | 16.40       |
|         | Diluted  | 1.96          | 2.24       | 5.28        | 16.40       |

**Notes:**  
1. The above Unaudited financial results have been

**IMPORTANT**  
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**TECHNOFAB ENGINEERING LIMITED**  
 Regd. Office: 913, Hemkunt Chambers, 89 Nehru Place, New Delhi - 110 019, CIN : L74210DL1971PLC005712  
 Tel : +91-11-2641-1931 / 2641-5961  
 Email : cs@technofabengineering.com  
 Website : www.technofabengineering.com

**NOTICE**  
 This is to inform that a Board meeting is scheduled to be held on **13 August 2022** at the corporate office of the Company to consider and approve the financial results for the quarter ended 30 June 2022. Please take note that the trading window will remain closed for the concerned persons upto **15 August 2022**.

For Technofab Engineering Limited  
 Date: 08/08/2022 Arun Singh  
 Place: New Delhi Company Secretary

**The Kerala Minerals and Metals Ltd.**  
 (A Govt. of Kerala Undertaking)  
 (As ISO 9001, ISO 14001, OHSAS 18001 & SA 8000 Certified Company)  
 SANKARAMANGALAM, CHAVARA-691583, KOLLAM, KERALA, INDIA.  
 Phone : +91-476-2651215 to 2651217, Fax : +91-0476-2680101, 2686721  
 E-mail : contact@kmmil.com, URL : www.kmmil.com

Competitive Tenders are invited for following. For more details please visit the E-Tendering Portal, <https://etenders.kerala.gov.in> or [www.kmmil.com](http://www.kmmil.com)

| No. | Tender ID          | Items  |
|-----|--------------------|--|
| 1   | 2022_KMML_502239_1 | For fabrication and supply of Filter head for Bag Filter   |
| 2   | 2022_KMML_502241_1 | For the supply of Plate Inconel  |
| 3   | 2022_KMML_501851_1 | For the supply of PTFE Pipe and Fittings   |
| 4   | 2022_KMML_501856_1 | For the supply of XLPE insulated steel armoured Aluminum conductor cable   |
| 5   | 2022_KMML_501547_1 | For the supply of Hydrocyclone Q-401   |
| 6   | 2022_KMML_501573_1 | For the supply of 1152MT of Aluminium Tri Hydrate Chavara 09.08.2022   |
| 7   | 2022_KMML_502004_1 | For supply of 87 user license of Microsoft 365 Business Standard (CSP) for annual renewal in The Kerala Minerals and Metals Ltd. |

Chavara 09.08.2022  
 sd/-GM(HR/EDP) For The Kerala Minerals and Metals Ltd.

Our Products: Titanium Dioxide, Titanium Tetra Chloride, Nano Titanium, Titanium Sponge, Rutile, Zircon & Silimanite

**Power Exchange India Limited**  
 Sumer Plaza, Unit No.901,9th floor, Marol Maroshi Road, Andheri (East), Mumbai - 400 059, India.  
 Tel : +91 22 40096667/87 Fax : +91 22 40096633/90  
 Email: info@pxil.co.in, CIN:U74900MH2008PLC179152

**Trading Month July 2022**

| Market        | Segment      | Minimum       |              | Maximum       |              | Average       |              | Total MUs |
|---------------|--------------|---------------|--------------|---------------|--------------|---------------|--------------|-----------|
|               |              | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) |           |
| IDAS          | CONVENTIONAL | 2.00          | 0.39         | 12.00         | 2.06         | 5.34          | 1.03         | 31.78     |
|               | GREEN        | 4.19          | 0.01         | 4.90          | 0.14         | 4.49          | 0.05         | 0.16      |
| RTM           |              | 11.90         | 0.40         | 12.00         | 2.69         | 11.98         | 1.53         | 10.73     |
| TAM           | DAC          | 1.76          | 3.31         | 12.00         | 26.57        | 5.99          | 17.00        | 527.14    |
|               | INTRADAY     | 10.40         | 0.07         | 12.00         | 2.70         | 11.75         | 0.68         | 4.75      |
| GTAM SOLAR    | DAC          | 1.94          | 0.29         | 4.37          | 3.25         | 3.48          | 1.19         | 11.91     |
| GTAM NONSOLAR | DAC          | 3.27          | 0.07         | 12.00         | 3.22         | 7.14          | 1.28         | 39.70     |

**FORM A PUBLIC ANNOUNCEMENT**  
 (Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|   |   |
|---|---|
| 1. Name of corporate debtor   | SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED  |
| 2. Date of incorporation of corporate debtor  | 01.01.2018  |
| 3. Authority under which corporate debtor is incorporated / registered  | ROC - Gwalior   |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U10209MP2018PTC044788   |
| 5. Address of the registered office and principal office (if any) of corporate debtor   | EW-100, Scheme No.94 Bahadri Medit Nova Centre, Bangal Square, Indore MP 452016, Indore - 462016  |
| 6. Insolvency commencement date in respect of corporate debtor  | 05.06.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)   |
| 7. Estimated date of closure of insolvency resolution process   | 01.02.2023  |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Mt. Nishant Agrawal<br>IBBI/IPA-001/IP-P02/100/2020-2021/13283  |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board  | 405, Amar Residency, Survey No. 1264/1/2, Near Mayur Hospital, Eastern Ring Road, Indore - 462016<br>Email id: nishantagraval@gnpl.com                        |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional   | AS-2, P.P. Plaza, 345, Aik Nagor, Opp. Maruti Newa Service, Near Green Valley Apartments, Kanadya Road, Indore - 452016.<br>Email id: nishantagraval@gnpl.com |
| 11. Last date for submission of claims  | 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)  |
| 12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional  | Name the class(es) - Not applicable as per information available with interim resolution professional.  |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable  |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:  | Web link: <a href="https://www.ibbi.gov.in/en/home/downloads">https://www.ibbi.gov.in/en/home/downloads</a><br>Physical Address: Not Applicable               |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED on 05.06.2022. The creditors of M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.08.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.08.2022  
 Place: Indore  
 Sd/-  
 Mt. Nishant Agrawal  
 Interim Resolution Professional  
 IBBI/IPA-001/IP-P02/100/2020-2021/13283

**MANORAMA INDUSTRIES LIMITED**  
 CIN: L15142MH2005PLC243687  
 Registered office: Office No. 403, 4th Floor, Midas, Sahar Plaza, Andheri Kurla Road, Andheri East Mumbai City MH 400059  
 Website : www.manoramagroup.co.in Email : cs@manoramagroup.co.in, Telephone No. : 022-22622299.

**STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022**

₹ in Lakh

| Particulars  | STANDALONE    |            |            |            |
|--|---------------|------------|------------|------------|
|  | Quarter Ended |            | Year Ended |            |
|  | 30.06.2022    | 31.03.2022 | 30.06.2021 | 31.03.2022 |
| 1. Total Income from Operations  | 7,362.78      | 7,916.75   | 6,268.14   | 28,736.03  |
| 2. Net Profit/(Loss) for the period/year (before Tax, Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 3. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 4. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 676.87        | 682.44     | 534.39     | 2,414.50   |
| 5. Total comprehensive income for the period/year (comprising profit/(Loss) for the period (after tax) and other comprehensive income (after tax)) | 676.72        | 675.30     | 536.57     | 2,413.90   |
| 6. Equity Share Capital (Face value of ₹ 10 each)  | 1,191.98      | 1,191.98   | 1,112.79   | 1,191.98   |
| 7. Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year   |               |            |            | 25,633.64  |
| 8. Earning Per Share (Face value of ₹ 10 each share)   |               |            |            |            |
| Basic  | 5.68          | 5.87       | 4.80       | 20.76      |
| Diluted  | 5.68          | 5.87       | 4.80       | 20.76      |

**Notes:**  
 1. The above is an extract of the detailed format of Unaudited Financial Results for the Quarter ended June 30, 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the said Results are available on the Stock Exchange websites ie [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website at [www.manoramagroup.co.in](http://www.manoramagroup.co.in) and [www.manoramagroup.co.in/investors-company-announcements](http://www.manoramagroup.co.in/investors-company-announcements).  
 2. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on August 09, 2022. The Statutory Auditors have carried out a Limited Review of the aforesaid results and have issued an Limited Review Report.

For and on behalf of the Board of Directors  
**Manorama Industries Limited**  
 Sd/-  
 Place : Raipur Mrs. Vinita Saraf  
 Date : 09.08.2022 Chairperson and Managing Director

**SELAN SELAN EXPLORATION TECHNOLOGY LTD.**  
 CIN: L74899DL1985PLC021445  
 Regd. Office: J-47/1, Shyam Vihar, Dindarpur, Najafgarh, New Delhi-110 043  
 E-mail: investors@selanoil.com; Tele Fax No.: 0124- 4200326  
 Website: www.selanoil.com

**Extract of Unaudited Financial Results for the quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| PARTICULARS   | Quarter ended | Quarter ended | Year ended    | Year ended   |
|---|---------------|---------------|---------------|--------------|
|   | June 30, 2022 | Mar 31, 2022  | June 30, 2021 | Mar 31, 2022 |
|   | (Unaudited)   | (Audited)     | (Unaudited)   | (Audited)    |
| 1. Total Income from Operations (net)   | 3,012         | 2,332         | 1,626         | 7,731        |
| 2. Net Profit / (Loss) from ordinary activities after tax                                   | 908           | 302           | 167           | 993          |
| 3. Net Profit / (Loss) for the period after tax (after Extraordinary items)                 | 908           | 302           | 167           | 993          |
| 4. Total Comprehensive Income (after tax)   | 910           | 303           | 168           | 992          |
| 5. Equity Share Capital (Face value Rs. 10/-)   | 1,520         | 1,520         | 1,520         | 1,520        |
| 6. Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year) | -             | -             | -             | 31,353       |
| 7. Earnings Per Share (before & after extraordinary items) of Rs. 10/- each                 |               |               |               |              |
| Basic :   | 5.97          | 1.99          | 1.09          | 6.53         |
| Diluted :   | 5.97          | 1.99          | 1.09          | 6.53         |

**Notes:**  
 The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the stock exchange website : [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's website : [www.selanoil.com](http://www.selanoil.com).

for SELAN EXPLORATION TECHNOLOGY LTD.  
 Sd/-  
 Suniti Kumar Bhat  
 Managing Director  
 DIN : 08237399  
 Place : New Delhi  
 Date : 08 August, 2022  
[www.selanoil.com](http://www.selanoil.com)

**Narayana Hrudayalaya Limited**  
 www.narayanahealth.org  
 CIN:L85110KA2000PLC027497

**1. EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million, except per share data)

| Particulars   | Quarter ended | Year ended    | Quarter ended |
|---|---------------|---------------|---------------|
|   | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|   | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations  | 10,414.28     | 37,358.76     | 8,664.79      |
| Net profit before tax, exceptional items and share of loss of equity accounted investees            | 1,374.54      | 4,383.04      | 785.54        |
| Net profit / (loss) after exceptional items, share of loss of equity accounted investees before tax | 1,372.73      | 4,297.78      | 771.12        |
| Net profit / (loss) after tax, share of loss of equity accounted investees                          | 1,106.15      | 3,421.20      | 762.39        |
| Total comprehensive income for the period/year  | 1,363.26      | 3,682.72      | 794.57        |
| Paid-up Equity share capital (Face value of ₹ 10 each)  | 2,043.61      | 2,043.61      | 2,043.61      |
| <b>Earnings per share (of ₹ 10 each) :</b>  |               |               |               |
| (a) Basic   | 5.45          | 16.85         | 3.75          |
| (b) Diluted   | 5.44          | 16.84         | 3.75          |

**2. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million)

| Particulars  | Quarter ended | Year ended    | Quarter ended |
|--|---------------|---------------|---------------|
|  | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|  | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations                             | 7,000.73      | 25,183.66     | 5,419.35      |
| Net profit/(loss) before tax and exceptional items       | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) after exceptional items but before tax | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) for the period/year                    | 425.53        | 1,335.98      | (36.63)       |
| Total comprehensive income for the period/year           | 417.41        | 1,351.71      | (58.89)       |

The above is an extract of the detailed format of Unaudited Financial Results for the quarter ended 30 June 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of Stock Exchange(s) at [www.bseindia.com](http://www.bseindia.com), [www.nseindia.com](http://www.nseindia.com) and on the website of the Company viz., [www.narayanahealth.org](http://www.narayanahealth.org)  
**BSE Website: www.bseindia.com**  
**NSE Website: www.nseindia.com**  
 Company's website : [www.narayanahealth.org](http://www.narayanahealth.org)  
 For Narayana Hrudayalaya Limited  
 Sd/-  
 Dr. Emmanuel Rupert  
 Managing Director & Group CEO.  
 Place: Bengaluru  
 Date: 08-08-2022

**VIJAYA DIAGNOSTIC CENTRE LIMITED**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 CIN: L85195TG2002PLC039075  
 Regd. Office: 3-6-16 & 17, Street No. 19, Himayatnagar, Hyderabad-500029, Telangana, India.  
 Corporate Office: No.6-3-883/F, FPA Building, Near Rajiv Gandhi Statute Lane  
 Adjacent to Topaz Building, Hyderabad-500082, Telangana, India. Phone: 040-23420422,  
 Website: [www.vijayadiagnostic.com](http://www.vijayadiagnostic.com), Email: [ir@vijayadiagnostic.in](mailto:ir@vijayadiagnostic.in)

**Extract of Unaudited Consolidated Financial Results for the quarter ended 30 June 2022**  
 (Rs. in Lakhs except as stated)

| S. No. | Particulars  | 3 months ended 30 June 2022 (Unaudited) | Year ended 31 March 2022 (Audited) | Corresponding 3 months ended 30 June 2021 (Audited) |
|--------|--|---|------------------------------------|---|
| 1      | Total Income from Operations (net)   | 10,436.21                               | 46,236.99                          | 12,268.65   |
| 2      | Net Profit for the period before Tax and Exceptional items #                                     | 2,372.15                                | 14,738.43                          | 4,421.60  |
| 3      | Net Profit for the period before Tax and after Exceptional items #                               | 2,372.15                                | 14,738.43                          | 4,421.60  |
| 4      | Net Profit for the period after Tax and after Exceptional items #                                | 1,755.70                                | 11,066.76                          | 3,332.61  |
| 5      | Total comprehensive income for the period #  | 1,760.47                                | 11,087.42                          | 3,330.48  |
| 6      | Paid-up equity share capital (Face value of Re. 1 each)  | 1,020.31                                | 1,019.66                           | 1,019.66  |
| 7      | Other equity (excluding revaluation reserve) as per audited balance sheet of previous year       | 45,802.27                               | 35,447.45                          | 26,979.59   |
| 8      | Earnings per equity share (Face value of Rs. 1 each) (non annualized for quarter and year ended) |   |                                    |   |
|        | - Basic (in Rs.)   | 1.71                                    | 10.76                              | 3.23  |
|        | - Diluted (in Rs.)   | 1.70                                    | 10.69                              | 3.23  |

# Before Non-controlling interest

**Notes:**  
 1. Key numbers of the standalone financial results are as under:

| S. No. | Particulars                            | 3 months ended 30 June 2022 (Unaudited) | Year ended 31 March 2022 (Audited) | Corresponding 3 months ended 30 June 2021 (Audited) |
|--------|--|---|------------------------------------|---|
| 1      | Total Income from Operations (net)     | 10,200.77                               | 45,087.93                          | 11,933.10   |
| 2      | Profit for the period before tax (PBT) | 2,334.43                                | 14,438.08                          | 4,289.97  |
| 3      | Profit for the period after tax (PAT)  | 1,720.71                                | 10,810.47                          | 3,227.69  |
| 4      | Total Comprehensive Income             | 1,725.48                                | 10,829.57                          | 3,225.78  |

2. The above financial results for the Quarter ended 30 June 2022 were reviewed by the audit committee and approved by the Board of Directors in their respective meetings held on 09 August 2022.  
 3. The above is an extract of the detailed format of quarter and year end financial results filed with the stock exchange under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of quarter and year end financial results are available on the stock exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and the Company's website ([www.vijayadiagnostic.com](http://www.vijayadiagnostic.com)).

for and on behalf of the Board of Directors of  
**Vijaya Diagnostic Centre Limited**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 Sd/-  
 Dr. S. Surendranath Reddy  
 Executive Chairman  
 DIN Number: 00108599  
 Place: Hyderabad  
 Date: 09 August 2022

**INDUSTRIAL & PRUDENTIAL INVESTMENT CO. LTD.**  
 CIN: L65990WB1913PLC218486,  
 Registered Office: Paharpur House,  
 8/1/B Diamond Harbour Road, Kolkata 700027  
 Tel. No. 033-40133000;  
 Email: [contact@industrialprudential.com](mailto:contact@industrialprudential.com). Website: [www.industrialprudential.com](http://www.industrialprudential.com)

**RESULT OF E-VOTING AT THE 106TH ANNUAL GENERAL MEETING (AGM)**  
 Notice is hereby given that pursuant to the provisions of section 108 and 109 of the Companies Act, 2013 and Rule 20, 21(2) of the Companies (Management and Administration) Rules 2014, Listing Regulations MCA/SEBI circulars and other applicable provisions if any, the Company had conducted e-voting for the AGM held on Friday, 5th August 2022, at 3PM, through Video Conferencing through WebEx and InstaMeet platform for passing the following resolutions.  
 Based on the Scrutinizer's Report dated 6th August, 2022, the result of e-voting/poll is as under:

| Sr. No. | Particulars of resolution  | Total no. of votes cast | No. of shares and % of total votes cast in favour | No. of shares and % of total votes cast in against |
|---------|--|-------------------------|---|--|
|         |  | No. of Shares           | No. of Shares % of votes                          | No. of Shares % of votes                           |
| 1       | Approval of Audited Standalone and Consolidated Financial Statements along with report of Auditors and Directors thereon for the financial year ended March 31, 2022 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 2       | Declaration of dividend  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 3       | Appointment of a Director in place of Ms. Devina Swarup (DIN 06831620), who retires by rotation and being eligible offers herself for re-appointment                 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 4       | Appointment of M/s S Jaykishan, Chartered Accountants (FRN: 309005E) as the Statutory Auditor of the Company for a period of five years.                             | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 5       | Reappointment of Mr. Gaurav Swarup as the Managing Director for another 5 years  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 6       | Reappointment of Mr. Probr Roy (DIN: 00033045) as an Independent Director of the Company for the second consecutive term of 5 years                                  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 7       | Reappointment of Mr. Debanjan Mandal (DIN: 00469622) as an Independent Director of the Company for the second consecutive term of 5 years                            | 11,45,409               | 11,45,409 100                                     | 0 0  |

The above resolutions have been passed with requisite majority.  
 For Industrial and Prudential Investment Co. Ltd.  
 Sd/-  
 Ayan Datta  
 Company Secretary  
 Date: 08/08/2022  
 Place: Kolkata

**GULSHAN POLYOLS LIMITED**  
 CIN: L24231UP2000PLC034918  
 Regd. Off. : 9th K.M., Jansath Road, Muzaffarnagar - 251001, Uttar Pradesh  
 Corp. Off. : G-81, Preet Vihar, Delhi - 110092, Ph.: 011-49999200, Fax: 011-49999202  
 website: [www.gulshanindia.com](http://www.gulshanindia.com), Email: [cs@gulshanindia.com](mailto:cs@gulshanindia.com)

**Extract of Statement of Unaudited Financial Results for the Quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| Sl. No. | Particulars  | Quarter ended |            | Year ended  |             |
|---------|--|---------------|------------|-------------|-------------|
|         |  | 30.06.2022    | 31.03.2022 | 30.06.2021  | 31.03.2022  |
|         |  | (Unaudited)   | (Audited)  | (Unaudited) | (Audited)   |
| 1       | Total income from Operations   | 27,065.13     | 29,332.88  | 23,897.01   | 1,10,277.39 |
| 2       | Net Profit/(Loss) for the period (Before Tax, Exceptional and / or Extraordinary Items)  | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 3       | Net Profit/(Loss) for the period Before Tax (After Exceptional and / or Extraordinary Items)   | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 4       | Net Profit/(Loss) for the period After Tax (After Exceptional and / or Extraordinary Items)  | 1,018.63      | 1,166.82   | 2,616.22    | 8,524.89    |
| 5       | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (After Tax) and other Comprehensive Income (After Tax)] | 1,019.94      | 1,185.27   | 2,616.22    | 8,530.73    |
| 6       | Paid-up equity share capital (Face Value of Re 1/- each)   | 519.75        | 519.75     | 495.59      | 519.75      |
| 7       | Reserves Excluding Revaluation Reserve   |               |            |             | 53,019.23   |
| 8       | Earnings Per Share for Continuing and Discontinued Operations (Before & After Extraordinary Items) (Face Value of Re 1/-each)                |               |            |             |             |
|         | Basic  | 1.96          | 2.24       | 5.28        | 16.40       |
|         | Diluted  | 1.96          | 2.24       | 5.28        | 16.40       |

**IMPORTANT**  
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**TECHNOFAB ENGINEERING LIMITED**  
 Regd. Office: 913, Hemkunt Chambers, 89 Nehru Place, New Delhi - 110 019, CIN : L74210DL1971PLC005712  
 Tel : +91-11-2641-1931 / 2641-5961  
 Email : cs@technofabengineering.com  
 Website : www.technofabengineering.com

**NOTICE**  
 This is to inform that a Board meeting is scheduled to be held on **13 August 2022** at the corporate office of the Company to consider and approve the financial results for the quarter ended 30 June 2022. Please take note that the trading window will remain closed for the concerned persons upto **15 August 2022**.

For Technofab Engineering Limited  
 Date: 08/08/2022 Arun Singh  
 Place: New Delhi Company Secretary

**The Kerala Minerals and Metals Ltd.**  
 (A Govt. of Kerala Undertaking)  
 (As ISO 9001, ISO 14001, OHSAS 18001 & SA 8000 Certified Company)  
 SANKARAMANGALAM, CHAVARA-691583, KOLLAM, KERALA, INDIA.  
 Phone : +91-476-2651215 to 2651217, Fax : +91-0476-2680101, 2686721  
 E-mail : contact@kmmil.com, URL : www.kmmil.com

Competitive Tenders are invited for following. For more details please visit the E-Tendering Portal, <https://etenders.kerala.gov.in> or [www.kmmil.com](http://www.kmmil.com)

| No. | Tender ID          | Items  |
|-----|--------------------|--|
| 1   | 2022_KMML_502239_1 | For fabrication and supply of Filter head for Bag Filter   |
| 2   | 2022_KMML_502241_1 | For the supply of Plate Inconel  |
| 3   | 2022_KMML_501851_1 | For the supply of PTFE Pipe and Fittings   |
| 4   | 2022_KMML_501856_1 | For the supply of XLPE insulated steel armoured Aluminum conductor cable   |
| 5   | 2022_KMML_501547_1 | For the supply of Hydrocyclone Q-401   |
| 6   | 2022_KMML_501573_1 | For the supply of 1152MT of Aluminium Tri Hydrate Chavara 09.08.2022   |
| 7   | 2022_KMML_502004_1 | For supply of 87 user license of Microsoft 365 Business Standard (CSP) for annual renewal in The Kerala Minerals and Metals Ltd. |

Chavara 09.08.2022  
 sd/-GM(HR/EDP) For The Kerala Minerals and Metals Ltd.

Our Products: Titanium Dioxide, Titanium Tetra Chloride, Nano Titanium, Titanium Sponge, Rutile, Zircon & Silimanite

**PXII**  
 Transforming Power Markets  
**Power Exchange India Limited**  
 Sumer Plaza, Unit No.901,9th floor, Marol Maroshi Road, Andheri (East), Mumbai - 400 059, India.  
 Tel : +91 22 40096667/87 Fax : +91 22 40096633/90  
 Email: info@pxii.co.in, CIN:U74900MH2008PLC179152

Trading Month July 2022

| Market        | Segment      | Minimum       |              | Maximum       |              | Average       |              | Total MUs |
|---------------|--------------|---------------|--------------|---------------|--------------|---------------|--------------|-----------|
|               |              | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) |           |
| IDAS          | CONVENTIONAL | 2.00          | 0.39         | 12.00         | 2.06         | 5.34          | 1.03         | 31.78     |
|               | GREEN        | 4.19          | 0.01         | 4.90          | 0.14         | 4.49          | 0.05         | 0.16      |
| RTM           | -            | 11.90         | 0.40         | 12.00         | 2.69         | 11.98         | 1.53         | 10.73     |
|               | DAC          | 1.76          | 3.31         | 12.00         | 26.57        | 5.99          | 17.00        | 527.14    |
| TAM           | INTRADAY     | 10.40         | 0.07         | 12.00         | 2.70         | 11.75         | 0.68         | 4.75      |
| GTAM SOLAR    | DAC          | 1.94          | 0.29         | 4.37          | 3.25         | 3.48          | 1.19         | 11.91     |
| GTAM NONSOLAR | DAC          | 3.27          | 0.07         | 12.00         | 3.22         | 7.14          | 1.28         | 39.70     |

**FORM A PUBLIC ANNOUNCEMENT**  
 (Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

- Name of corporate debtor: SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED
- Date of incorporation of corporate debtor: 01.01.2018
- Authority under which corporate debtor is incorporated / registered: ROC - Gwalior
- Corporate Identity No. / Limited Liability Identification No. of corporate debtor: U10209MP2018PTC044788
- Address of the registered office and principal office (if any) of corporate debtor: EW-100, Scheme No.94 Bahadur Medt Nova Centre, Bangal Square, Indore MP 452016, Indore - 462016
- Insolvency commencement date in respect of corporate debtor: 05.06.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)
- Estimated date of closure of insolvency resolution process: 01.02.2023
- Name and registration number of the insolvency professional acting as interim resolution professional: Mr. Nishant Agrawal IBI/PA-001/IP-P02100/2020-2021/13283
- Address and e-mail of the interim resolution professional, as registered with the Board: 405, Amar Residency, Survey No. 1264/1/2, Near Mayur Hospital, Eastern Ring Road, Indore - 462016  
 Email id: nishantagrwal@gnpl.com
- Address and e-mail to be used for correspondence with the interim resolution professional: AS-2, P Plaza, 345, Alok Nagar, Opp. Maruti Newa Service, Near Green Valley Apartments, Kanadya Road, Indore - 452016.  
 Email id: nishantagrwal@gnpl.com
- Last date for submission of claims: 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)
- Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional: Name the class(es) - Not applicable as per information available with interim resolution professional.
- Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class): Not Applicable
- (a) Relevant Forms and (b) Details of authorized representatives are available at: Weblink: <https://www.ibbi.gov.in/en/home/downloads> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED on 05.06.2022. The creditors of M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.08.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.08.2022  
 Place: Indore  
 Sd/-  
 Mr. Nishant Agrawal  
 Interim Resolution Professional  
 IBI/PA-001/IP-P02100/2020-2021/13283

**MANORAMA INDUSTRIES LIMITED**  
 CIN: L15142MH2005PLC243687  
 Registered office: Office No. 403, 4th Floor, Midas, Sahar Plaza, Andheri Kurla Road, Andheri East Mumbai City MH 400059  
 Website : www.manoramagroup.co.in Email : cs@manoramagroup.co.in, Telephone No. : 022-22622299.

**STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022**

₹ in Lakh

| Particulars  | STANDALONE    |            |            |            |
|--|---------------|------------|------------|------------|
|  | Quarter Ended |            | Year Ended |            |
|  | 30.06.2022    | 31.03.2022 | 30.06.2021 | 31.03.2022 |
| 1. Total Income from Operations  | 7,362.78      | 7,916.75   | 6,268.14   | 28,736.03  |
| 2. Net Profit/(Loss) for the period/year (before Tax, Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 3. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 4. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 676.87        | 682.44     | 534.39     | 2,414.50   |
| 5. Total comprehensive income for the period/year (comprising profit/(Loss) for the period (after tax) and other comprehensive income (after tax)) | 676.72        | 675.30     | 536.57     | 2,413.90   |
| 6. Equity Share Capital (Face value of ₹ 10 each)  | 1,191.98      | 1,191.98   | 1,112.79   | 1,191.98   |
| 7. Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year   |               |            |            | 25,633.64  |
| 8. Earning Per Share (Face value of ₹ 10 each share)   |               |            |            |            |
| Basic  | 5.68          | 5.67       | 4.80       | 20.76      |
| Diluted  | 5.68          | 5.67       | 4.80       | 20.76      |

Notes:  
 1. The above is an extract of the detailed format of Unaudited Financial Results for the Quarter ended June 30, 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the said Results are available on the Stock Exchange websites ie [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website at [www.manoramagroup.co.in/investors-company-announcements](http://www.manoramagroup.co.in/investors-company-announcements).

2. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on August 09, 2022. The Statutory Auditors have carried out a Limited Review of the aforesaid results and have issued an Limited Review Report.

For and on behalf of the Board of Directors  
**Manorama Industries Limited**  
 Sd/-  
 Place : Raipur Mrs. Vinita Saraf  
 Date : 09.08.2022 Chairperson and Managing Director

**SELAN SELAN EXPLORATION TECHNOLOGY LTD.**  
 CIN: L74899DL1985PLC021445  
 Regd. Office: J-47/1, Shyam Vihar, Dindarpur, Najafgarh, New Delhi-110 043  
 E-mail: investors@selanoil.com; Tele Fax No.: 0124- 4200326  
 Website: www.selanoil.com

**Extract of Unaudited Financial Results for the quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| PARTICULARS   | Quarter ended | Quarter ended | Year ended    | Year ended   |
|---|---------------|---------------|---------------|--------------|
|   | June 30, 2022 | Mar 31, 2022  | June 30, 2021 | Mar 31, 2022 |
|   | (Unaudited)   | (Audited)     | (Unaudited)   | (Audited)    |
| 1. Total Income from Operations (net)   | 3,012         | 2,332         | 1,626         | 7,731        |
| 2. Net Profit / (Loss) from ordinary activities after tax                                   | 908           | 302           | 167           | 993          |
| 3. Net Profit / (Loss) for the period after tax (after Extraordinary items)                 | 908           | 302           | 167           | 993          |
| 4. Total Comprehensive Income (after tax)   | 910           | 303           | 168           | 992          |
| 5. Equity Share Capital (Face value Rs. 10/-)   | 1,520         | 1,520         | 1,520         | 1,520        |
| 6. Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year) | -             | -             | -             | 31,353       |
| 7. Earnings Per Share (before & after extraordinary items) of Rs. 10/- each                 |               |               |               |              |
| Basic :   | 5.97          | 1.99          | 1.09          | 6.53         |
| Diluted :   | 5.97          | 1.99          | 1.09          | 6.53         |

Notes:  
 The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the stock exchange website : [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's website : [www.selanoil.com](http://www.selanoil.com).

for SELAN EXPLORATION TECHNOLOGY LTD.  
 Sd/-  
 Suniti Kumar Bhat  
 Managing Director  
 DIN : 08237399  
 Place : New Delhi  
 Date : 08 August, 2022  
[www.selanoil.com](http://www.selanoil.com)

Registered Office:  
 No. 258/A, Bommasandra Industrial Area, Anekal Taluk, Bengaluru- 560 099, Karnataka, India.  
 Telephone: 080-7122 2222 / 2129 / 2802  
 Email : investorrelations@narayanahealth.org

**Narayana Hrudayalaya Limited**  
[www.narayanahealth.org](http://www.narayanahealth.org)  
 CIN:L85110KA2000PLC027497

**1. EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million, except per share data)

| Particulars   | Quarter ended | Year ended    | Quarter ended |
|---|---------------|---------------|---------------|
|   | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|   | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations  | 10,414.28     | 37,358.76     | 8,664.79      |
| Net profit before tax, exceptional items and share of loss of equity accounted investees            | 1,374.54      | 4,383.04      | 785.54        |
| Net profit / (loss) after exceptional items, share of loss of equity accounted investees before tax | 1,372.73      | 4,297.78      | 771.12        |
| Net profit / (loss) after tax, share of loss of equity accounted investees                          | 1,106.15      | 3,421.20      | 762.39        |
| Total comprehensive income for the period/year  | 1,363.26      | 3,682.72      | 794.57        |
| Paid-up Equity share capital (Face value of ₹ 10 each)  | 2,043.61      | 2,043.61      | 2,043.61      |
| Earnings per share (of ₹ 10 each) :   |               |               |               |
| (a) Basic   | 5.45          | 16.85         | 3.75          |
| (b) Diluted   | 5.44          | 16.84         | 3.75          |

**2. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million)

| Particulars  | Quarter ended | Year ended    | Quarter ended |
|--|---------------|---------------|---------------|
|  | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|  | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations                             | 7,000.73      | 25,183.66     | 5,419.35      |
| Net profit/(loss) before tax and exceptional items       | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) after exceptional items but before tax | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) for the period/year                    | 425.53        | 1,335.98      | (36.63)       |
| Total comprehensive income for the period/year           | 417.41        | 1,351.71      | (58.89)       |

The above is an extract of the detailed format of Unaudited Financial Results for the quarter ended 30 June 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of Stock Exchange(s) at [www.bseindia.com](http://www.bseindia.com), [www.nseindia.com](http://www.nseindia.com) and on the website of the Company viz., [www.narayanahealth.org](http://www.narayanahealth.org)  
**BSE Website: www.bseindia.com**  
**NSE Website: www.nseindia.com**  
 Company's website : [www.narayanahealth.org](http://www.narayanahealth.org)  
 For Narayana Hrudayalaya Limited  
 Sd/-  
 Dr. Emmanuel Rupert  
 Managing Director & Group CEO.  
 Place: Bengaluru  
 Date: 08-08-2022

**VIJAYA DIAGNOSTIC CENTRE LIMITED**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 CIN: L85195TG2002PLC039075  
 Regd. Office: 3-6-16 & 17, Street No. 19, Himayatnagar, Hyderabad-500029, Telangana, India.  
 Corporate Office: No.6-3-883/F, FPA Building, Near Rajiv Gandhi Statute Lane  
 Adjacent to Topaz Building, Hyderabad-500082, Telangana, India. Phone: 040-23420422,  
 Website: [www.vijayadiagnostic.com](http://www.vijayadiagnostic.com), Email: [ir@vijayadiagnostic.in](mailto:ir@vijayadiagnostic.in)

**Extract of Unaudited Consolidated Financial Results for the quarter ended 30 June 2022**  
 (Rs. in Lakhs except as stated)

| S. No. | Particulars  | 3 months ended | Year ended    | Corresponding  |
|--------|--|----------------|---------------|----------------|
|        |  | 30 June 2022   | 31 March 2022 | 3 months ended |
|        |  | (Unaudited)    | (Audited)     | 30 June 2021   |
|        |  |                |               | (Audited)      |
| 1      | Total Income from Operations (net)   | 10,436.21      | 46,236.99     | 12,268.65      |
| 2      | Net Profit for the period before Tax and Exceptional items #                                     | 2,372.15       | 14,738.43     | 4,421.60       |
| 3      | Net Profit for the period before Tax and after Exceptional items #                               | 2,372.15       | 14,738.43     | 4,421.60       |
| 4      | Net Profit for the period after Tax and after Exceptional items #                                | 1,755.70       | 11,066.76     | 3,332.61       |
| 5      | Total comprehensive income for the period #  | 1,760.47       | 11,087.42     | 3,330.48       |
| 6      | Paid-up equity share capital (Face value of Re. 1 each)  | 1,020.31       | 1,019.66      | 1,019.66       |
| 7      | Other equity (excluding revaluation reserve) as per audited balance sheet of previous year       | 45,802.27      | 35,447.45     | 26,979.59      |
| 8      | Earnings per equity share (Face value of Rs. 1 each) (non annualized for quarter and year ended) |                |               |                |
|        | - Basic (in Rs.)   | 1.71           | 10.76         | 3.23           |
|        | - Diluted (in Rs.)   | 1.70           | 10.69         | 3.23           |

# Before Non-controlling interest

Notes:  
 1. Key numbers of the standalone financial results are as under:

| S. No. | Particulars                            | 3 months ended | Year ended    | Corresponding  |
|--------|--|----------------|---------------|----------------|
|        |  | 30 June 2022   | 31 March 2022 | 3 months ended |
|        |  | (Unaudited)    | (Audited)     | 30 June 2021   |
|        |  |                |               | (Audited)      |
| 1      | Total Income from Operations (net)     | 10,200.77      | 45,087.93     | 11,933.10      |
| 2      | Profit for the period before tax (PBT) | 2,334.43       | 14,438.08     | 4,289.97       |
| 3      | Profit for the period after tax (PAT)  | 1,720.71       | 10,810.47     | 3,227.69       |
| 4      | Total Comprehensive Income             | 1,725.48       | 10,829.57     | 3,225.78       |

2. The above financial results for the Quarter ended 30 June 2022 were reviewed by the audit committee and approved by the Board of Directors in their respective meetings held on 09 August 2022.

3. The above is an extract of the detailed format of quarter and year end financial results filed with the stock exchange under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of quarter and year end financial results are available on the stock exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and the Company's website ([www.vijayadiagnostic.com](http://www.vijayadiagnostic.com)).

for and on behalf of the Board of Directors of  
**Vijaya Diagnostic Centre Limited**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 Sd/-  
 Dr. S. Surendranath Reddy  
 Executive Chairman  
 DIN Number: 00108599  
 Place: Hyderabad  
 Date: 09 August 2022

**INDUSTRIAL & PRUDENTIAL INVESTMENT CO. LTD.**  
 CIN: L65990WB1913PLC218486,  
 Registered Office: Paharpur House,  
 8/1/B Diamond Harbour Road, Kolkata 700027  
 Tel. No. 033-40133000;  
 Email: [contact@industrialprudential.com](mailto:contact@industrialprudential.com). Website: [www.industrialprudential.com](http://www.industrialprudential.com)

**RESULT OF E-VOTING AT THE 106TH ANNUAL GENERAL MEETING (AGM)**  
 Notice is hereby given that pursuant to the provisions of section 108 and 109 of the Companies Act, 2013 and Rule 20, 21(2) of the Companies (Management and Administration) Rules 2014, Listing Regulations MCA/SEBI circulars and other applicable provisions if any, the Company had conducted e-voting for the AGM held on Friday, 5th August 2022, at 3PM, through Video Conferencing through WebEx and InstaMeet platform for passing the following resolutions.

Based on the Scrutinizer's Report dated 6th August, 2022, the result of e-voting/poll is as under:

| Sr. No. | Particulars of resolution  | Total no. of votes cast | No. of shares and % of total votes cast in favour | No. of shares and % of total votes cast in against |
|---------|--|-------------------------|---|--|
|         |  | No. of Shares           | No. of Shares % of votes                          | No. of Shares % of votes                           |
| 1       | Approval of Audited Standalone and Consolidated Financial Statements along with report of Auditors and Directors thereon for the financial year ended March 31, 2022 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 2       | Declaration of dividend  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 3       | Appointment of a Director in place of Ms. Devina Swarup (DIN 06831620), who retires by rotation and being eligible offers herself for re-appointment                 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 4       | Appointment of M/s S Jaykishan, Chartered Accountants (FRN: 309005E) as the Statutory Auditor of the Company for a period of five years.                             | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 5       | Reappointment of Mr. Gaurav Swarup as the Managing Director for another 5 years  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 6       | Reappointment of Mr. Probrir Roy (DIN: 00033045) as an Independent Director of the Company for the second consecutive term of 5 years                                | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 7       | Reappointment of Mr. Debanjan Mandal (DIN: 00469622) as an Independent Director of the Company for the second consecutive term of 5 years                            | 11,45,409               | 11,45,409 100                                     | 0 0  |

The above resolutions have been passed with requisite majority.  
 For Industrial and Prudential Investment Co. Ltd.  
 Sd/-  
 Ayan Datta  
 Company Secretary  
 Date: 08/08/2022  
 Place: Kolkata

**GULSHAN POLYOLS LIMITED**  
 CIN: L24231UP2000PLC034918  
 Regd. Off. : 9th K.M., Jansath Road, Muzaffarnagar - 251001, Uttar Pradesh  
 Corp. Off. : G-81, Preet Vihar, Delhi - 110092, Ph.: 011-4999200, Fax: 011-4999202  
 website: [www.gulshanindia.com](http://www.gulshanindia.com), Email: [cs@gulshanindia.com](mailto:cs@gulshanindia.com)

**Extract of Statement of Unaudited Financial Results for the Quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| Sl. No. | Particulars  | Quarter ended |            | Year ended  |             |
|---------|--|---------------|------------|-------------|-------------|
|         |  | 30.06.2022    | 31.03.2022 | 30.06.2021  | 31.03.2022  |
|         |  | (Unaudited)   | (Audited)  | (Unaudited) | (Audited)   |
| 1       | Total income from Operations   | 27,065.13     | 29,332.88  | 23,897.01   | 1,10,277.39 |
| 2       | Net Profit/ (Loss) for the period (Before Tax, Exceptional and / or Extraordinary Items)   | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 3       | Net Profit/ (Loss) for the period Before Tax (After Exceptional and / or Extraordinary Items)  | 1,363.69      | 1,614.48   | 3,514.16    | 11,479.65   |
| 4       | Net Profit/ (Loss) for the period After Tax (After Exceptional and / or Extraordinary Items)   | 1,018.63      | 1,166.82   | 2,616.22    | 8,524.89    |
| 5       | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (After Tax) and other Comprehensive Income (After Tax)] | 1,019.94      | 1,185.27   | 2,616.22    | 8,530.73    |
| 6       | Paid-up equity share capital (Face Value of Re 1/- each)   | 519.75        | 519.75     | 495.59      | 519.75      |
| 7       | Reserves Excluding Revaluation Reserve   |               |            |             | 53,019.23   |
| 8       | Earnings Per Share for Continuing and Discontinued Operations (Before & After Extraordinary Items) (Face Value of Re 1/-each)                |               |            |             |             |
|         |  |               |            |             |             |

**IMPORTANT**  
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**TECHNOFAB ENGINEERING LIMITED**  
 Regd. Office: 913, Hemkunt Chambers, 89 Nehru Place, New Delhi - 110 019, CIN : L74210DL1971PLC005712  
 Tel : +91-11-2641-1931 / 2641-5961  
 Email : cs@technofabengineering.com  
 Website : www.technofabengineering.com

**NOTICE**  
 This is to inform that a Board meeting is scheduled to be held on **13 August 2022** at the corporate office of the Company to consider and approve the financial results for the quarter ended 30 June 2022. Please take note that the trading window will remain closed for the concerned persons upto **15 August 2022**.

For Technofab Engineering Limited  
 Date: 08/08/2022 Arun Singh  
 Place: New Delhi Company Secretary

**The Kerala Minerals and Metals Ltd.**  
 (A Govt. of Kerala Undertaking)  
 (As ISO 9001, ISO 14001, OHSAS 18001 & SA 8000 Certified Company)  
 SANKARAMANGALAM, CHAVARA-691583, KOLLAM, KERALA, INDIA.  
 Phone : +91-476-2651215 to 2651217, Fax : +91-0476-2680101, 2686721  
 E-mail : contact@kmmil.com, URL : www.kmmil.com

Competitive Tenders are invited for following. For more details please visit the E-Tendering Portal, <https://etenders.kerala.gov.in> or [www.kmmil.com](http://www.kmmil.com)

| No. | Tender ID          | Items  |
|-----|--------------------|--|
| 1   | 2022_KMML_502239_1 | For fabrication and supply of Filter head for Bag Filter   |
| 2   | 2022_KMML_502241_1 | For the supply of Plate Inconel  |
| 3   | 2022_KMML_501851_1 | For the supply of PTFE Pipe and Fittings   |
| 4   | 2022_KMML_501856_1 | For the supply of XLPE insulated steel armoured Aluminum conductor cable   |
| 5   | 2022_KMML_501547_1 | For the supply of Hydrocyclone Q-401   |
| 6   | 2022_KMML_501573_1 | For the supply of 1152MT of Aluminium Tri Hydrate Chavara 09.08.2022   |
| 7   | 2022_KMML_502004_1 | For supply of 87 user license of Microsoft 365 Business Standard (CSP) for annual renewal in The Kerala Minerals and Metals Ltd. |

Chavara 09.08.2022  
 sd/-GM(HR/EDP) For The Kerala Minerals and Metals Ltd.

Our Products: Titanium Dioxide, Titanium Tetra Chloride, Nano Titanium, Titanium Sponge, Rutile, Zircon & Silimanite

**PXII**  
 Transforming Power Markets  
**Power Exchange India Limited**  
 Sumer Plaza, Unit No.901,9th floor, Marol Maroshi Road, Andheri (East), Mumbai - 400 059, India.  
 Tel: +91 22 40096667/87 Fax: +91 22 40096633/90  
 Email: info@pxii.co.in, CIN:U74900MH2008PLC179152

Trading Month July 2022

| Market        | Segment      | Minimum       |              | Maximum       |              | Average       |              | Total MUs |
|---------------|--------------|---------------|--------------|---------------|--------------|---------------|--------------|-----------|
|               |              | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) | Price (₹/KWh) | Volume (MUs) |           |
| IDAS          | CONVENTIONAL | 2.00          | 0.39         | 12.00         | 2.06         | 5.34          | 1.03         | 31.78     |
|               | GREEN        | 4.19          | 0.01         | 4.90          | 0.14         | 4.49          | 0.05         | 0.16      |
| RTM           |              | 11.90         | 0.40         | 12.00         | 2.69         | 11.98         | 1.53         | 10.73     |
| TAM           | DAC          | 1.76          | 3.31         | 12.00         | 26.57        | 5.99          | 17.00        | 527.14    |
|               | INTRADAY     | 10.40         | 0.07         | 12.00         | 2.70         | 11.75         | 0.68         | 4.75      |
| GTAM SOLAR    | DAC          | 1.94          | 0.29         | 4.37          | 3.25         | 3.48          | 1.19         | 11.91     |
| GTAM NONSOLAR | DAC          | 3.27          | 0.07         | 12.00         | 3.22         | 7.14          | 1.28         | 39.70     |

**FORM A PUBLIC ANNOUNCEMENT**  
 (Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

- Name of corporate debtor: SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED
- Date of incorporation of corporate debtor: 01.01.2018
- Authority under which corporate debtor is incorporated / registered: ROC - Gwalior
- Corporate Identity No. / Limited Liability Identification No. of corporate debtor: U10209MP2018PTC044788
- Address of the registered office and principal office (if any) of corporate debtor: EW-100, Scheme No.94 Bahadur Medt Nova Centre, Bangal Square, Indore MP 452016, Indore - 462016
- Insolvency commencement date in respect of corporate debtor: 05.06.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)
- Estimated date of closure of insolvency resolution process: 01.02.2023
- Name and registration number of the insolvency professional acting as interim resolution professional: Mr. Nishant Agrawal IBI/PA-001/IP-P02100/2020-2021/13283
- Address and e-mail of the interim resolution professional, as registered with the Board: 405, Amar Residency, Survey No. 1264/1/2, Near Mayur Hospital, Eastern Ring Road, Indore - 462016  
 Email id: nishantagrwal@gnpl.com
- Address and e-mail to be used for correspondence with the interim resolution professional: AS-2, P Plaza, 345, Alok Nagar, Opp. Maruti New Service, Near Green Valley Apartments, Kanadya Road, Indore - 452016.  
 Email id: nishantagrwal@gnpl.com
- Last date for submission of claims: 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)
- Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional: Name the class(es) - Not applicable as per information available with interim resolution professional.
- Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class): Not Applicable
- (a) Relevant Forms and (b) Details of authorized representatives are available at: Weblink: <https://www.ibbi.gov.in/en/home/downloads> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED on 05.06.2022. The creditors of M/S SRI SDEV NATURAL RESOURCES INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.08.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.08.2022  
 Place: Indore  
 Sd/-  
 Mr. Nishant Agrawal  
 Interim Resolution Professional  
 IBI/PA-001/IP-P02100/2020-2021/13283

**MANORAMA INDUSTRIES LIMITED**  
 CIN: L15142MH2005PLC243687  
 Registered office: Office No. 403, 4th Floor, Midas, Sahar Plaza, Andheri Kurla Road, Andheri East Mumbai City MH 400059  
 Website : [www.manoramagroup.co.in](http://www.manoramagroup.co.in) Email : [cs@manoramagroup.co.in](mailto:cs@manoramagroup.co.in),  
 Telephone No. : 022-22622299.

**STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022**

₹ in Lakh

| Particulars  | STANDALONE    |            |            |            |
|--|---------------|------------|------------|------------|
|  | Quarter Ended |            | Year Ended |            |
|  | 30.06.2022    | 31.03.2022 | 30.06.2021 | 31.03.2022 |
| 1. Total Income from Operations  | 7,362.78      | 7,916.75   | 6,268.14   | 28,736.03  |
| 2. Net Profit/(Loss) for the period/year (before Tax, Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 3. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 957.24        | 949.64     | 755.10     | 3,351.40   |
| 4. Net Profit/(Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)  | 676.87        | 682.44     | 534.39     | 2,414.50   |
| 5. Total comprehensive income for the period/year (comprising profit/(Loss) for the period (after tax) and other comprehensive income (after tax)) | 676.72        | 675.30     | 536.57     | 2,413.90   |
| 6. Equity Share Capital (Face value of ₹ 10 each)  | 1,191.98      | 1,191.98   | 1,112.79   | 1,191.98   |
| 7. Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year   |               |            |            | 25,633.64  |
| 8. Earning Per Share (Face value of ₹ 10 each share)   |               |            |            |            |
| Basic  | 5.68          | 5.87       | 4.80       | 20.76      |
| Diluted  | 5.68          | 5.87       | 4.80       | 20.76      |

Notes:  
 1. The above is an extract of the detailed format of Unaudited Financial Results for the Quarter ended June 30, 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the said Results are available on the Stock Exchange websites ie [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the Company's website at [www.manoramagroup.co.in](http://www.manoramagroup.co.in) investors-company-announcements.

2. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on August 09, 2022. The Statutory Auditors have carried out a Limited Review of the aforesaid results and have issued an Limited Review Report.

For and on behalf of the Board of Directors  
**Manorama Industries Limited**  
 Sd/-  
 Place : Raipur Mrs. Vinita Saraf  
 Date : 09.08.2022 Chairperson and Managing Director

**SELAN SELAN EXPLORATION TECHNOLOGY LTD.**  
 CIN: L74899DL1985PLC021445  
 Regd. Office: J-47/1, Shyam Vihar, Dindapur, Najafgarh, New Delhi-110 043  
 E-mail: investors@selanoil.com; Tele Fax No.: 0124- 4200326  
 Website: www.selanoil.com

**Extract of Unaudited Financial Results for the quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| PARTICULARS   | Quarter ended | Quarter ended | Year ended    | Year ended   |
|---|---------------|---------------|---------------|--------------|
|   | June 30, 2022 | Mar 31, 2022  | June 30, 2021 | Mar 31, 2022 |
|   | (Unaudited)   | (Audited)     | (Unaudited)   | (Audited)    |
| 1. Total Income from Operations (net)   | 3,012         | 2,332         | 1,626         | 7,731        |
| 2. Net Profit / (Loss) from ordinary activities after tax                                   | 908           | 302           | 167           | 993          |
| 3. Net Profit / (Loss) for the period after tax (after Extraordinary items)                 | 908           | 302           | 167           | 993          |
| 4. Total Comprehensive Income (after tax)   | 910           | 303           | 168           | 992          |
| 5. Equity Share Capital (Face value Rs. 10/-)   | 1,520         | 1,520         | 1,520         | 1,520        |
| 6. Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year) | -             | -             | -             | 31,353       |
| 7. Earnings Per Share (before & after extraordinary items) of Rs. 10/- each                 |               |               |               |              |
| Basic :   | 5.97          | 1.99          | 1.09          | 6.53         |
| Diluted :   | 5.97          | 1.99          | 1.09          | 6.53         |

Notes:  
 The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the stock exchange website : [www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com) and on the Company's website : [www.selanoil.com](http://www.selanoil.com).

for SELAN EXPLORATION TECHNOLOGY LTD.  
 Sd/-  
 Suniti Kumar Bhat  
 Managing Director  
 DIN : 08237399  
 Place : New Delhi  
 Date : 08 August, 2022  
[www.selanoil.com](http://www.selanoil.com)

**Narayana Hrudayalaya Limited**  
 www.narayanahealth.org  
 CIN:L85110KA2000PLC027497

**1. EXTRACT OF CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million, except per share data)

| Particulars   | Quarter ended | Year ended    | Quarter ended |
|---|---------------|---------------|---------------|
|   | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|   | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations  | 10,414.28     | 37,358.76     | 8,664.79      |
| Net profit before tax, exceptional items and share of loss of equity accounted investees            | 1,374.54      | 4,383.04      | 785.54        |
| Net profit / (loss) after exceptional items, share of loss of equity accounted investees before tax | 1,372.73      | 4,297.78      | 771.12        |
| Net profit / (loss) after tax, share of loss of equity accounted investees                          | 1,106.15      | 3,421.20      | 762.39        |
| Total comprehensive income for the period/year  | 1,363.26      | 3,682.72      | 794.57        |
| Paid-up Equity share capital (Face value of ₹ 10 each)  | 2,043.61      | 2,043.61      | 2,043.61      |
| Earnings per share (of ₹ 10 each) :   |               |               |               |
| (a) Basic   | 5.45          | 16.85         | 3.75          |
| (b) Diluted   | 5.44          | 16.84         | 3.75          |

**2. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022.**  
 (₹ in Million)

| Particulars  | Quarter ended | Year ended    | Quarter ended |
|--|---------------|---------------|---------------|
|  | 30 June 2022  | 31 March 2022 | 30 June 2021  |
|  | (Unaudited)   | (Audited)     | (Unaudited)   |
| Total income from operations                             | 7,000.73      | 25,183.66     | 5,419.35      |
| Net profit/(loss) before tax and exceptional items       | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) after exceptional items but before tax | 654.56        | 2,054.99      | (56.31)       |
| Net profit/(loss) for the period/year                    | 425.53        | 1,335.98      | (36.63)       |
| Total comprehensive income for the period/year           | 417.41        | 1,351.71      | (58.89)       |

The above is an extract of the detailed format of Unaudited Financial Results for the quarter ended 30 June 2022, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the websites of Stock Exchange(s) at [www.bseindia.com](http://www.bseindia.com), [www.nseindia.com](http://www.nseindia.com) and on the website of the Company viz., [www.narayanahealth.org](http://www.narayanahealth.org)  
 BSE Website: [www.bseindia.com](http://www.bseindia.com)  
 NSE Website: [www.nseindia.com](http://www.nseindia.com)  
 Company's website: [www.narayanahealth.org](http://www.narayanahealth.org)  
 For Narayana Hrudayalaya Limited  
 Sd/-  
 Dr. Emmanuel Rupert  
 Managing Director & Group CEO.  
 Place: Bengaluru  
 Date: 08-08-2022

**VIJAYA DIAGNOSTIC CENTRE LIMITED**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 CIN: L85195TG2002PLC039075  
 Regd. Office: 3-6-16 & 17, Street No. 19, Himayatnagar, Hyderabad-500029, Telangana, India.  
 Corporate Office: No.6-3-883/F, FPA Building, Near Rajiv Gandhi Statute Lane  
 Adjacent to Topaz Building, Hyderabad-500082, Telangana, India. Phone: 040-23420422,  
 Website: [www.vijayadiagnostic.com](http://www.vijayadiagnostic.com), Email: [ir@vijayadiagnostic.in](mailto:ir@vijayadiagnostic.in)

**Extract of Unaudited Consolidated Financial Results for the quarter ended 30 June 2022**  
 (Rs. in Lakhs except as stated)

| S. No. | Particulars  | 3 months ended 30 June 2022 (Unaudited) | Year ended 31 March 2022 (Audited) | Corresponding 3 months ended 30 June 2021 (Audited) |
|--------|--|---|------------------------------------|---|
| 1      | Total Income from Operations (net)   | 10,436.21                               | 46,236.99                          | 12,268.65   |
| 2      | Net Profit for the period before Tax and Exceptional items #                                     | 2,372.15                                | 14,738.43                          | 4,421.60  |
| 3      | Net Profit for the period before Tax and after Exceptional items #                               | 2,372.15                                | 14,738.43                          | 4,421.60  |
| 4      | Net Profit for the period after Tax and after Exceptional items #                                | 1,755.70                                | 11,066.76                          | 3,332.61  |
| 5      | Total comprehensive income for the period #  | 1,760.47                                | 11,087.42                          | 3,330.48  |
| 6      | Paid-up equity share capital (Face value of Re. 1 each)  | 1,020.31                                | 1,019.66                           | 1,019.66  |
| 7      | Other equity (excluding revaluation reserve) as per audited balance sheet of previous year       | 45,802.27                               | 35,447.45                          | 26,979.59   |
| 8      | Earnings per equity share (Face value of Rs. 1 each) (non annualized for quarter and year ended) |   |                                    |   |
|        | - Basic (in Rs.)   | 1.71                                    | 10.76                              | 3.23  |
|        | - Diluted (in Rs.)   | 1.70                                    | 10.69                              | 3.23  |

# Before Non-controlling interest

Notes:  
 1. Key numbers of the standalone financial results are as under:

| S. No. | Particulars                            | 3 months ended 30 June 2022 (Unaudited) | Year ended 31 March 2022 (Audited) | Corresponding 3 months ended 30 June 2021 (Audited) |
|--------|--|---|------------------------------------|---|
| 1      | Total Income from Operations (net)     | 10,200.77                               | 45,087.93                          | 11,933.10   |
| 2      | Profit for the period before tax (PBT) | 2,334.43                                | 14,438.08                          | 4,289.97  |
| 3      | Profit for the period after tax (PAT)  | 1,720.71                                | 10,810.47                          | 3,227.69  |
| 4      | Total Comprehensive Income             | 1,725.48                                | 10,829.57                          | 3,225.78  |

2. The above financial results for the Quarter ended 30 June 2022 were reviewed by the audit committee and approved by the Board of Directors in their respective meetings held on 09 August 2022.

3. The above is an extract of the detailed format of quarter and year end financial results filed with the stock exchange under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of quarter and year end financial results are available on the stock exchange websites ([www.nseindia.com](http://www.nseindia.com) and [www.bseindia.com](http://www.bseindia.com)) and the Company's website ([www.vijayadiagnostic.com](http://www.vijayadiagnostic.com)).

for and on behalf of the Board of Directors of  
**Vijaya Diagnostic Centre Limited**  
 (Formerly known as 'Vijaya Diagnostic Centre Private Limited')  
 Sd/-  
 Dr. S. Surendranath Reddy  
 Executive Chairman  
 DIN Number: 00108599  
 Place: Hyderabad  
 Date: 09 August 2022

**INDUSTRIAL & PRUDENTIAL INVESTMENT CO. LTD.**  
 CIN: L65990WB1913PLC218486,  
 Registered Office: Paharpur House, 8/1/B Diamond Harbour Road, Kolkata 700027  
 Tel. No. 033-40133000;  
 Email: [contact@industrialprudential.com](mailto:contact@industrialprudential.com). Website: [www.industrialprudential.com](http://www.industrialprudential.com)

**RESULT OF E-VOTING AT THE 106TH ANNUAL GENERAL MEETING (AGM)**

Notice is hereby given that pursuant to the provisions of section 108 and 109 of the Companies Act, 2013 and Rule 20, 21(2) of the Companies (Management and Administration) Rules 2014, Listing Regulations MCA/SEBI circulars and other applicable provisions if any, the Company had conducted e-voting for the AGM held on Friday, 5th August 2022, at 3PM, through Video Conferencing through WebEx and InstaMeet platform for passing the following resolutions.

Based on the Scrutinizer's Report dated 6th August, 2022, the result of e-voting/poll is as under:

| Sr. No. | Particulars of resolution  | Total no. of votes cast | No. of shares and % of total votes cast in favour | No. of shares and % of total votes cast in against |
|---------|--|-------------------------|---|--|
|         |  | No. of Shares           | No. of Shares % of votes                          | No. of Shares % of votes                           |
| 1       | Approval of Audited Standalone and Consolidated Financial Statements along with report of Auditors and Directors thereon for the financial year ended March 31, 2022 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 2       | Declaration of dividend  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 3       | Appointment of a Director in place of Ms. Devina Swarup (DIN 06831620), who retires by rotation and being eligible offers herself for re-appointment                 | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 4       | Appointment of M/s S Jaykishan, Chartered Accountants (FRN: 309005E) as the Statutory Auditor of the Company for a period of five years.                             | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 5       | Reappointment of Mr. Gaurav Swarup as the Managing Director for another 5 years  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 6       | Reappointment of Mr. Probr Roy (DIN: 00033045) as an Independent Director of the Company for the second consecutive term of 5 years                                  | 11,45,409               | 11,45,409 100                                     | 0 0  |
| 7       | Reappointment of Mr. Debanjan Mandal (DIN: 00469622) as an Independent Director of the Company for the second consecutive term of 5 years                            | 11,45,409               | 11,45,409 100                                     | 0 0  |

The above resolutions have been passed with requisite majority.  
 For Industrial and Prudential Investment Co. Ltd.  
 Sd/-  
 Ayan Datta  
 Company Secretary  
 Date: 08/08/2022  
 Place: Kolkata

**GULSHAN POLYOLS LIMITED**  
 CIN: L24231UP2000PLC034918  
 Regd. Off. : 9th K.M., Jansath Road, Muzaffarnagar - 251001, Uttar Pradesh  
 Corp. Off. : G-81, Preet Vihar, Delhi - 110092, Ph.: 011-4999200, Fax: 011-4999202  
 website: [www.gulshanindia.com](http://www.gulshanindia.com), Email: [cs@gulshanindia.com](mailto:cs@gulshanindia.com)

**Extract of Statement of Unaudited Financial Results for the Quarter ended June 30, 2022**  
 (Rs. in Lakhs)

| Sl. No. | Particulars  | Quarter ended          |                      | Year ended             |                      |
|---------|--|------------------------|----------------------|------------------------|----------------------|
|         |  | 30.06.2022 (Unaudited) | 31.03.2022 (Audited) | 30.06.2021 (Unaudited) | 31.03.2022 (Audited) |
| 1       | Total income from Operations   | 27,065.13              | 29,332.88            | 23,897.01              | 1,10,277.39          |
| 2       | Net Profit/ (Loss) for the period (Before Tax, Exceptional and / or Extraordinary Items)   | 1,363.69               | 1,614.48             | 3,514.16               | 11,479.65            |
| 3       | Net Profit/ (Loss) for the period Before Tax (After Exceptional and / or Extraordinary Items)  | 1,363.69               | 1,614.48             | 3,514.16               | 11,479.65            |
| 4       | Net Profit/ (Loss) for the period After Tax (After Exceptional and / or Extraordinary Items)   | 1,018.63               | 1,166.82             | 2,616.22               | 8,524.89             |
| 5       | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (After Tax) and other Comprehensive Income (After Tax)] | 1,019.94               | 1,185.27             | 2,616.22               | 8,530.73             |
| 6       | Paid-up equity share capital (Face Value of Re 1/- each)   | 519.75                 | 519.75               | 495.59                 | 519.75               |
| 7       | Reserves Excluding Revaluation Reserve   |                        |                      |                        | 53,019.23            |
| 8       | Earnings Per Share for Continuing and Discontinued Operations (Before & After Extraordinary Items) (Face Value of Re 1/-each)                |                        |                      |                        |                      |
|         | Basic  | 1.96                   | 2.24                 | 5.28                   | 16.40                |
|         | Diluted  | 1.96                   | 2.24                 | 5.28                   | 16.40                |

Notes:  
 1. The above Unaudited financial results have been reviewed and recommended by the Audit committee and approved by the Board of Directors in their respective meetings held on August 9, 2022. These Results have been subjected to Limited Review by the Statutory Auditors as required under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulation, 2015 and they have expressed an unmodified opinion on the aforesaid Results.  
 2. The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the above Financial Results are available on Company's website: [www.gulshanindia.com](http://www.gulshanindia.com) and on the Stock Exchanges' website:



રોકડ અને ઝવેરાત, ડિજિટલ ડેટા જપ્ત, માલિકોનાં રહેઠાણ, ઓફિસ, ફેક્ટરીમાં દરોડા

# ક્યુટોન સિરામિક પર અમદાવાદ સહિત ૨૪ સ્થળે ITના દરોડા

પ્રાથમિક તપાસમાં રૂ. ૨૦૦ કરોડના હિસાબી ગોટાળાના દસ્તાવેજો જપ્ત થયા : હજુ ચાર દિવસ દરોડા ચાલુ રહેશે

**અમદાવાદ** | આવકવેરા વિભાગે અમદાવાદ, રાજકોટ, મોરબી અને મોરબીમાં ક્યુટોન સિરામિક ટાઈલ્સના ઉત્પાદકોને ત્યાં દરોડાની કાર્યવાહી હાથ ધરી છે. અંદાજે ૨૪ સ્થળે આઈટીના ૨૦૦ અધિકારીઓએ એસઆરપી બંદોબસ્ત સાથે દરોડાની કાર્યવાહી શરૂ કરી છે. પ્રાથમિક તપાસમાં રૂ. ૨૦૦ કરોડના હિસાબી ગોટાળાના દસ્તાવેજો મળ્યા છે. દરોડાની કાર્યવાહી ચાર દિવસ સુધી ચાલશે તેવું સૂત્રોએ જણાવ્યું છે.

આજરોજ વહેલી સવારથી આવકવેરા વિભાગે અમદાવાદમાં પ્રહલાદનગર રોડ પર ટાઈટનિયમ કોમ્પ્લેક્સમાં આવેલી ક્યુટોન સિરામિક પ્રાઇવેટ લિમિટેડ અને ક્યુટોન એક્સપીરિયન્સ સેન્ટરમાં દરોડા પાડ્યા હતા. અમદાવાદ ઉપરાંત



રાજકોટ, મોરબી, વડોદરા અને વાંકાનેરમાં આવેલા પ્લાન્ટ, ફેક્ટરી, તેમજ માલિકો મનોજ અગ્રવાલ, સુનિલ મંગલુલીયા, રાજબ અડાલાખાની ઓફિસો અને રહેઠાણ પર દરોડા પાડ્યા હતા. દરોડા દરમિયાન મોટી માત્રામાં વાંધાજનક દસ્તાવેજો જપ્ત કરાયા છે. સિરામિક ટાઈલ્સની પ્રોડક્ટ વિદેશમાં પણ એક્સપોર્ટ કરવામાં આવી રહી છે. જેની માહિતી આવકવેરા વિભાગે

મેળવી છે. ડિજિટલ ડેટા જપ્ત કરાયા છે જેમાં કેટલીક ગુપ્ત માહિતીઓ હોવાના સંકેતો મળ્યા છે.

આવકવેરા વિભાગને હવાલાની શંકા છે અને આ દિશામાં તપાસ ચાલુ રાખવામાં આવી છે. ફેક્ટરીમાં સિરામિક ટાઈલ્સની પ્રોડક્ટ બહાર નીકળે ત્યાં ઈ-વોઈસ બનાવ્યા વગર પણ માલ બહાર કાઢવામાં આવતો હોવાની વિગતો જાણવા મળી છે. આઈટીની તપાસમાં ટેક્સ ચોરીની સાથે જીએસટી અને સેન્ટ્રલ જીએસટીની ચોરી પણ બહાર આવી છે. કંપનીએ પોતાના બાન્ડ એમ્બેસેડર તરીકે બોલીવુડના ફિલ્મ સ્ટાર અનિલ કપૂરને રાખ્યું છે અને મોટી રકમ ચૂકવી છે તેની પણ આઈટી તપાસ કરી રહ્યું છે.

ગુજરાત ઉપરાંત ગોહાટી, કોલકત્તા, દિલ્હી અને વિદેશમાં સ્પેન અને યુકેમાં

પણ ઓફિસો રાખવામાં આવી છે. વર્ષ દહાડે રૂ. ૭૦૦થી ૮૦૦ કરોડનું ટર્નઓવર ધરાવતી ક્યુટોન સિરામિક ટાઈલ્સમાં દરોડા પાડવામાં આવતા અનેક ગેરરીતિઓ મળી છે. કરોડો રૂપિયાના હિસાબો મળતા નથી એટલે કે ચોપરો નહિ બતાવેલી એન્ટ્રીઓ પણ મળી આવી છે. રોકડ રકમ અને ઝવેરાત પકડાયું છે. જો કે, વેલ્યુએશન ચાલુ હોવાથી સૂત્રોએ વધુ માહિતી આપવાનો ઈન્કાર કર્યો હતો. સિરામિક ટાઈલ્સની ૧૧ સેલ્સ ઓફિસોની સાથે તેમના ડિલરો સુધી આઈટીની ટીમ જશે. તેનાર પ્રોડક્ટ ડિલરો અને ડિસ્ટ્રીબ્યુટરોને વેચાણ કરતી વખતે ઓન મનીની સાથે ચેક લેવામાં આવતા હોવાની માહિતી બહાર આવી છે. બિલિંગ સિસ્ટમમાં હિસાબી ગોટાળા કરાયા છે જેની તપાસ ચાલી રહી છે.



ગાંધીધામ : ગાંધીધામ હુસેની એકતા કમિટી દ્વારા હજરત ઈમામ હુસેનની શહાદતની યાદ મોહરમ નિમિત્તે તાજિયા જુલૂસ કાઢવામાં આવ્યું હતું. તકરીર પીર સૈયદ કાસમશા અબામિયાં બાપુ સિનુગાવાળાએ કરી હતી. કાર્યક્રમને હુસેની એકતા કમિટી દ્વારા યોજાયો હતો. પ્રમુખ લતીફખાન બલીકાએ તંત્ર સહિત સર્વોનો આભાર વ્યક્ત કર્યો હતો. ઈશાકભાઈ સુમરા, મોહમ્મદઅલી આગરિયા, ઘણાઈમ રંગલ, વૃણમ, મેમણ, સિદ્ધિક રાયમા, રહેમતુલા સમા વગેરે સામેલ થયા હતા.

## ભુજમાં ભીલ સમાજ દ્વારા તિરંગા એકતા બાઈક રેલી યોજવામાં આવી

સમાજનાં ૩૦૦થી ૪૦૦ જેટલા યુવાનો સહિતનાં લોકો જોડાયા

**ભુજ** | (સંદેશ પ્રતિનિધિ) | આઝાદી કા અમૃત મહોત્સવની ઉજવણીનાં ભાગરૂપે તેમજ વિશ્વ આદિવાસી દિવસ નિમિત્તે ભુજમાં ભીલ શ્રાવણ તિરંગા એકતા બાઈક રેલી કાઢવામાં આવી હતી. જેમાં સમાજનાં ૩૦૦થી ૪૦૦ જેટલા યુવાનો સહિતનાં લોકો જોડાયા હતા. આ બાઈક રેલી શહેરનાં મુખ્ય માર્ગો પર ફરી હતી. ત્યારે લોકોમાં પણ આકર્ષણ જગાવ્યું હતું.

આ તકે ભીલ શ્રાવણ તિરંગા એકતા બાઈક રેલીને પ્રમુખ રાજેશ ભીલે જણાવ્યું હતું કે, આઝાદી કા અમૃત મહોત્સવ અંતર્ગત તથા વિશ્વ આદિવાસી દિવસ નિમિત્તે સમાજ દ્વારા તિરંગા એકતા યાત્રા કાઢવામાં આવી હતી. લાલ ટેકરી પાસેથી બાઈક રેલીનાં પ્રારંભ સમયે પાલિકા પ્રમુખ ઘનશ્યામ ઠક્કર, રસીલાબેન, કિરીટભાઈ સોમપુરા



સહિતનાં અગ્રણીઓની ઉપસ્થિતિમાં સ્ટાર્ટ આપવામાં આવ્યો હતો. આ રેલી ડાહ્યાપેટલ રોડ, જીઈબી કચેરી થઈ હતી. આ રેલીમાં સમાજનાં યુવાનો જ્યુબિલી સર્કલ, કલેક્ટર કચેરી, મંગલમ ચાર રસ્તા, ગાયત્રી મંદિર, હમીરસર, એલ્ડેઝ હાઈસ્કૂલ, બસ સ્ટેશન રોડ થઈ લાલ ટેકરી પરત ફરી હતી. આ રેલીમાં સમાજનાં યુવાનો સહિતનાં ૩૦૦થી ૪૦૦ લોકો ઉત્સાહભરે જોડાયા હતા.

## ગુજરાતમાં કોરોનાના નવા ૬૭૮ કેસ નોંધાયા, અમદાવાદમાં ૧ દર્દીનું મોત

**અમદાવાદ** | મંગળવાર સાંજના પાંચ વાગ્યા સુધીના વિતેલા ૨૪ કલાકમાં ગુજરાતમાં કોરોનાના નવા ૬૭૮ કેસ નોંધાયા છે. ભીજ તરફ અમદાવાદ શહેરના એક નાગરિકનો કોરોનાએ ભોગ લીધો છે. ૨૪ કલાકમાં રાજ્યમાં સારવાર દરમિયાન વધુ ૮૧૦ દર્દી સાજા થયાં છે.

ગુજરાતમાં છેલ્લા કેટલાક દિવસથી કોરોનાના કેસમાં ઘટાડો

શરૂ થયો છે. દૈનિક કેસની સરખામણીએ સાજા થનાર દર્દીની સંખ્યા વધુ નોંધાતા એકિટવ કેસ પણ નિરંતર ઘટી રહ્યાં છે.

છેલ્લી સ્થિતિ મુજબ રાજ્યમાં કુલ ૫,૭૨૮ દર્દી સારવાર હેઠળ છે. જેમાંથી નાજુક સ્થિતિના કારણે ૧૫ દર્દીની સારવાર વેન્ટિલેટરના સહાયે ચાલી રહી છે. અમદાવાદમાં ૨૬૧ કેસ, વડોદરામાં ૮૧, સુરતમાં ૨૭, રાજકોટમાં ૨૭, ગાંધીનગરમાં ૧૬ કેસ નોંધાયા છે.



**માંડવીમાં મોહરમ પર્વ કરબલાના શહીદોને યાદ કરાયા**

માંડવી ખાતે મોહરમ નિમિત્તે તાજિયા માતમ સાથે કરબલાનાં શહીદોની યાદમાં પરંપરા રીતે મોટા સલાવા તાજિયા, કાંઠાવાળા વિસ્તાર તાજિયા, ભડાલા ચોક તાજિયા અને મુગ્ય ત્રણ તાજિયા પોતાની જગ્યાએથી રુકમાવલી નદીમાં ફેરા ફરી અને કાંઠા વિસ્તાર સુધી સાથે રહી પરત પોતાની જગ્યાએ પહોંચ્યા હતા.



**મોટા રેલામાં ઓસાણી સહિતના કાર્યક્રમ યોજાયા**

મોટા રેલા ગામે તાજિયા કાઢવામાં આવ્યા હતા, જેમાં મોટી સંખ્યામાં ગામજનો ઉમટ્યા હતા સાથે જુલૂસ કાઢવામાં આવ્યું હતું. રેલા ગામના આગેવાનો એવા આરબ નુરમાદદ યાકી, ઈલિયાસ લુહાર, ઈબ્રાહીમ એબા, ઉમર કુંભારની આગેવાની હેઠળ આ જુલૂસ કાઢવામાં આવ્યું હતું. જેમાં ઇમામ હુસેનની યાદમાં ઓસાણી, ચકર સહિતનો કાર્યક્રમ યોજાયો હતો.

## શહેરની કોમી એકતા કાયમ જળવાઈ રહે તેવો આશાવાદ વ્યક્ત કરાયો

### અંજાર શહેર તાજિયા કમિટીના કાર્યક્રમમાં કોમી એકતા ઝળકી

**અંજાર** | (સંદેશ જ્યુરો) | કચ્છભરમાં કોમી એકતા અને ભાઈ ચારા સાથે મોહરમ મનાવવામાં આવે છે ત્યારે અંજારમાં પણ લશ્કરી ફળિયાના ઈ મામ વાડા માતમ ચોકમાં યોજાયેલા વિવિધ કાર્યક્રમોમાં કોમી એકતા ઝળકી ઉઠી હતી.

કાર્યક્રમમાં ઉપસ્થિત રહેલા ધારાસભ્ય વાસણભાઈ આહીરે જણાવ્યું હતું કે, અંજાર શહેરના કોમી એકતાના હંમેશાં પ્રતિકરૂપે રહેલા પીર મહદુમઅલી તરીકેના બાપુ કાર્યક્રમમાં હાજર નથી પરંતુ અંજાર તાજિયા કમિટીના અનુબાપુ તેમજ તેમની ટીમ અભિનંદનને પાત્ર છે.

અંજારમાં દર વર્ષે મોહરમમાં એકતાના પ્રતીક સમાન મજલિસ યોજવામાં આવે છે. તાજિયા કમિટીના પીર અનવરશા બાપુએ જણાવ્યું હતું કે, આજના દિવસે



હજારો મુસ્લિમો કરબલામાં શહીદ થયા હતા અને તેમની યાદમાં માતમનો દિવસ મનાવવામાં આવે છે. મહંત ત્રિકમદાસજી મહારાજે અંજાર શહેરની કોમી એકતા કાયમને માટે જળવાય તે માટે પીર મહદુમઅલી બાપુએ જે કામગીરી કરી છે તે બિરદાવા લાયક છે. આ પ્રસંગે પૂર્વ કચ્છ પોલીસ વડા મહેન્દ્ર બગડિયા, અંજાર નાયબ કલેક્ટર મેહુલ દેસાઈ, મામલતદાર અંજાર નગરપ્રમુખ લીલાવંતીબેન પ્રજાપતિ, જીવાભાઈ શેઠ, મહંત ત્રિકમદાસજી મહારાજ, પૂર્વ સાંસદ પુષ્પદાન ગઢવી, હાજી ઈસ્માઈલ ખત્રી, ડેની શાહ, તેમજ વહીવટી તંત્રનાં અન્ય કર્મચારીઓ ઉપસ્થિત રહ્યા હતા. કાર્યક્રમનું સંચાલન તેજસ મહેતાએ કર્યું હતું.

## ૩૮ તાજિયા, ૧૭ ડુલુલુલ, એક સેજ તેમજ ૩ નેજા કઢાયા

### મુન્દ્રામાં કોમી એકતા સાથે મુસ્લિમ બિરાદરોએ મોહરમ પર્વ મનાવ્યું

**મુન્દ્રા** | (સંદેશ જ્યુરો) | મોહરમ નિમિત્તે મુન્દ્રા શહેર તેમજ તાલુકાના લુણી, શેખડિયા, બારોઈ, સાડાઈ, ધ્રબ, ભુજપુર, છસરા, વાંકી સહિતના સ્થળોએ છેલ્લા ૧૦ દિવસથી યોજાયેલી મજલિસના કાર્યક્રમોના અંતે ગઈ રાતે તાજિયા પર્વમાં આવ્યા હતા.

મુન્દ્રામાં લશ્કરી, ઘરાણા, ધોબી જમાતા કલાત્મક અને રોશનીથી સુશોભિત ત્રણ તાજિયા અને હજારો સેજ, કુંભારનો ઝંડો અને ઘોડાઓ શહેરના માર્ગો પરથી પસાર થયા હતા. મોહરમ પ્રસંગે મુન્દ્રા તાલુકામાં ૩૮ તાજિયા, ૧ સેજ, ૧૭ ડુલુલુલ, ૩ નેજા કાઢવામાં આવે છે. આ પ્રસંગે શહેરના હિન્દુ-મુસ્લિમ પરિવારોએ ભાઈચારા અને કોમી એકતાથી પરંપરાગત રીતે

મોહરમનું પર્વ મનાવતા માતમમાં જઈને તાજિયાનું સ્વાગત કર્યું હતું અને શ્રદ્ધાપૂર્વક નાળિયેર વધેરતા જોવા મળ્યા હતા.

આ પ્રસંગે તાલુકા તાજિયા સમિતિના અગ્રણી અનવરભાઈ ધાણીવાલા, કાસમ થેબા, મામદ કલ્યાણી, મુરાદ જાત, અબ્દુલ ધોબી, લ્યાકત ઝરિયા, ઈબ્રાહીમ કુંભાર, ગુલામ સમેજા, કાસમ થેબા, જાવેદ ધોબી, ઈરફાન પલીકા, ફકીરમાદ કુંભાર, સલીમ સોતા, રોશન જુલેજા, ઈબ્રાહીમ તુર્ક તેમજ આમદ ગોયલ ઉપસ્થિત રહ્યા હતા. આ પ્રસંગે મુસ્લિમ બિરાદરો દ્વારા શહેરમાં ડેર-ડેર શબીલનું આયોજન કરવામાં આવ્યું હતું. મોડી રાતે તાજિયા ઠંડા કરાયા હતા.



**CLASSIFIED Display**

**CHANGE OF NAME**  
I MAMTABEN ARVINDBHAI SANKHYAYOGI, Residing At Sankdi Street, Botad, Gadhada, Botad, 364750, Gujarat, Previously I Was Known As MAMTABEN ARVINDBHAI BHADANI, Now I Am Known As MAMTABEN ARVINDBHAI SANKHYAYOGI In All Purpose And Intent.

**CHANGE OF NAME**  
I DIPTI MAHESHBHAI CHANDUL THACKER hereby declare that previously I was called and known as DIPTIBEN MAHESHKUMAR THACKER but from now I will be called and known as DIPTI MAHESHBHAI THACKER. Add:- 30, VISHAL NAGAR, MADHAPAR, TAL BHUJ-KUTCH-GUJARAT.

**CHANGE OF NAME & SURNAME**  
I MURJI SAMJI PINDORIYA hereby declare that previously I was called and known as MULJI SAMJI PINDORIA but from now I will be called and known as MURJI SAMJI PINDORIYA Add:- SURAJPAR, TAL BHUJ-KUTCH-GUJARAT

**CHANGE OF NAME**  
I MAHESHBHAI CHANDUL THACKER hereby declare that previously I was called and known as MAHESHKUMAR CHANDULAL THACKER but from now I will be called and known as MAHESHBHAI CHANDULAL THACKER. Add:- 30, VISHAL NAGAR, MADHAPAR, TAL BHUJ-KUTCH-GUJARAT.

## કાયદામાં પ્રતિબંધની જોગવાઈ ન હોવા છતાં નિર્ણય

### હેરાનગતિના બહાને ૧૦ આરટીઆઈ અરજદારો પર મનસ્વીપણે પ્રતિબંધ

**ગુજરાત** માહિતી આયોગ દ્વારા છેલ્લા દોઢ વર્ષમાં વારંવાર માહિતી અધિકાર કાયદા હેઠળ અરજઓ-અપીલો ફાઈલ કરીને સરકારી કચેરીઓને થતી હેરાનગતિનો આલેખ કરી ૧૦ જેટલા આરટીઆઈ અરજદારને બ્લોકલિસ્ટ કરી તેમની પર પ્રતિબંધ ફરમાવ્યો છે. માહિતી અધિકાર-ગુજરાત પહેલ સંસ્થા દ્વારા આયોગની આ પ્રકારની કાર્યપદ્ધતિ સામે વિરોધ થઈ રહ્યો છે. આમાં પેથાપુરના રહીશ એવા અમિતાભનેન મિશ્રા જેઓ

સર્વવિદ્યાલય કેળવણી મંડલ સંચાલિત આર.જી. પટેલ ગર્લ્સ હાઈ સ્કૂલમાં ૨૨ વર્ષથી અંગ્રેજી વિષયના શિક્ષક તરીકે ફરજ બજાવે છે, તેમની ઉપર સદર સ્કૂલ વિશે આરટીઆઈ અરજઓ-અપીલો કરવા પ્રતિબંધ ફરમાવાયો છે.

**આ ૧૦ અરજદારો ઉપર પ્રતિબંધ**

(૧) અમિતાભનેન મિશ્રા, ગાજાનંદ ટેલિવિઝી, પેથાપુર. (૨) અર્જુનસિંહ સોલંકી, સુરત. (૩) અબ્દુલસતાર ખલીફા, મોડાસા. (૪) નરેન્દ્રસિંહ ચાવડા (બે અરજી), અંકુર-નારહાપુરા, (૫) કુનાલ એસ. હાલાણી, નડિયાદ. (૬) મહિપાલ ગોહિલ, ભાવનગર (૭) મનોજકુમાર સરપાડિયા, સાવરકુંડલા, ગિ. અમરેલી (૮) ચિંતાન મકવાણા, અમલિંકેન સોસા, ભાવનગર (૯) હિતેશ કાંતિભાઈ પટેલ, પેટલાદ, ગિ. આણંદ (૧૦) રાજેશકુમાર મહેતા, સાવરકુંડલા, ગિ. અમરેલી.

**સંદેશ જ્ઞાપ્તિસર્જક**

વેચાણો છે રૂક 3118  
Tata Model 2012, સારી કન્ડિશન. 8347327647.  
0040275520

**વ્યાજવહી**  
જનરલ  
જ્ઞાપ્તિસર્જક  
વેચાણો છે રૂક 3118  
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**વ્યાજવહી**  
જનરલ  
જ્ઞાપ્તિસર્જક  
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**વ્યાજવહી**  
જનરલ  
જ્ઞાપ્તિસર્જક  
વેચાણો છે રૂક 3118  
Tata Model 2012, સારી કન્ડિશન. 8347327647.  
0040275520

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S SRI SOEV NATURAL RESOURCES INDIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|   |  |
|---|--|
| 1. Name of corporate debtor   | M/S SRI SOEV NATURAL RESOURCES INDIA PRIVATE LIMITED   |
| 2. Date of incorporation of corporate debtor  | 01.01.2018   |
| 3. Authority under which corporate debtor is incorporated / registered  | R/C - Gujarat  |
| 4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor   | U10209MP2018PP0044788  |
| 5. Address of the registered office and principal office (if any) of corporate debtor   | BW-100, Scheme No.94 Behind Medil Nova Centre, Bangla Square, Indore MP-452016   |
| 6. Insolvency commencement date in respect of corporate debtor  | 05.08.2022 (Order uploaded on Hon'ble NCLT website on 08.08.2022)  |
| 7. Estimated date of closure of insolvency resolution process   | 01.02.2023   |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Mr. Nishant Agrawal<br>IBBI/IPA-001/IPA-P02/100/2020-2021/13283<br>Indore - 462016   |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board  | 405, Anar Residency, Survey No. 1264/1/2, Near Mayar Hospital, Eastern Ring Road, Indore - 462016.<br>Email Id: nishantagrawal@gmail.com                     |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional   | AS-2, PFlizes, 345, Aok Nagar, Opp. Maruti Nexa Service, Near Green Valley Apartments, Kanadaya Road, Indore - 462016.<br>Email Id: nishantagrawal@gmail.com |
| 11. Last date for submission of claims  | 22.08.2022 (Being 14 days from 08.08.2022 i.e. date of upload of the said order on Hon'ble NCLT website)   |
| 12. Classes of creditors, if any, under clause (b) of sub-section (44) of section 21.   | None (the classes) - Not applicable as per information available with interim resolution professional  |
| 13. Names of insolvency professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable   |
| 14. Details of authorized representatives are available at:   | Website: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>Physical Address: Not Applicable                     |

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRI SOEV NATURAL RESOURCES INDIA PRIVATE LIMITED on 05.08.2022. The creditors of M/S SRI SOEV NATURAL RESOURCES INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof in or before 22.08.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to be its authorised representative of the class. [Specify class] in Form CA.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 09.08.2022  
Place: Indore

Mr. Nishant Agrawal  
Interim Resolution Professional  
IBBI/IPA-001/IPA-P02/100/2020-2021/13283

## સુન્ની મુસ્લિમ જમાત દ્વારા નવ દિવસ સુધી તકરીર યોજવામાં આવી

### કોટડા (જડોદર) ગામમાં મોહરમ નિમિત્તે તાજિયાનું જુલૂસ નીકળ્યું



**કોટડા (જડોદર)** | (સંદેશ જ્યુરો) | મોહરમ નિમિત્તે કોટડા (જડોદર) ગામમાં મોહરમ નિમિત્તે તાજિયાનું જુલૂસ નીકળ્યું. સુન્ની મુસ્લિમ જમાત દ્વારા નવ દિવસ સુધી તકરીર યોજવામાં આવી હતી, જેમાં બદેઆલમ સાહે અને અલીમહમદ જાતે તકરીર ફરમાવી હતી. મંગળવારે બપોરે તાજિયા પડમાંથી ઉઠ્યા હતા અને જુલૂસ સ્વરૂપે ગામમાં ફરી મોડી સાંજે ઠારવામાં આવ્યા હતા. હુસેની કમિટીનાં પ્રમુખ ગનીલાઈ સોહા, અસલમ સોહા, સમીર

## રાપરમાં કરબલાના શહીદોની યાદમાં તાજિયા જુલૂસ નીકળ્યું



**રાપર** | (સંદેશ પ્રતિનિધિ) | જિલ્લા પંચાયતના માજી પ્રમુખ લક્ષમણસિંહ સોહા તથા નગરપાલિકા માજી પ્રમુખ હુલુભા સોહા તથા હાલે નગરપાલિકા ઉપપ્રમુખ ભીખુભા સોહાએ હાજરી આપી હતી.

તકરીર ઈમામ અનવરશા બાપુએ ફરમાવી હતી. માલી ચોક ખાતે હિન્દુ - મુસ્લિમ સમાજના આગેવાનોનું સન્માન કરવામાં આવ્યું હતું.